

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, AT NEW DELHI**

E.A. No. 35/2023  
in  
O.A. No. 673/2018

In the matter of:

**New Item published in "The Hindu" authored by Shri Jacob Koshy  
titled "More river stretches is now critically polluted: CPCB.**

**I N D E X**

SN	Particulars of Documents	Page
1.	Affidavit on behalf of the State of Himachal Pradesh.	1-8
2.	<b>Annexure-A.</b> Copy of the letters dated 19.10.2022 and dated 27.01.2023 of HPSPCB to CPCB.	9-27
3.	<b>Annexure-B.</b> Copy of the revised action plan dated 07.12.2023.	28-55
4.	<b>Annexure-C.</b> Copy of the minutes of meetings reflecting the implementation status of the action plan.	56-73
5.	<b>Annexure-D.</b> Copy of HPSPCB letter dated 20.09.2025 to CPCB.	74-83
6.	<b>Annexure-E.</b> Copy of communication vide letter dated 28.01.2026 sent to the respective departments to submit the latest action plan for the rejuvenation of the polluted river stretches.	84-85
7.	<b>Annexure-F.</b> Details of existing STPs and STPs under construction in the State of H.P.	86-103

Place: Shimla, H.P.  
Dated: 10-03-2026

*[Signature]*  
Respondent  
Secretary (EST & CC) to the  
Government of H.P.

Through Counsel  
Anil Jaryal,  
Ch.109, Block-3, Delhi High Court  
#9871277207

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, AT NEW DELHI**

E.A. No. 35/2023

in

O.A. No. 673/2018

In the matter of:

New Item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches is now critically polluted: CPCB.

**AFFIDAVIT ON BEHALF OF THE STATE OF HIMACHAL  
PRADESH.**

**May it please your lordships:-**

I, Sushil Kumar Singla S/o Sh Bal Mukund aged about 55 years, presently working as Secretary, Environment Science Technology & Climate Change (EST&CC) , Government of Himachal Pradesh, being duly authorised and conversant with the facts of the present matter, do hereby solemnly affirm and state as under:

1. That the aforementioned Original Application has been registered suo moto by this Hon'ble Tribunal on the basis of news item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches is now critically polluted: CPCB".
2. That an Execution Application bearing No.35/2023 has been filed by the Applicants, seeking execution of the order dated 06.12.2019 and the final order dated 22.02.2021 passed by this Hon'ble Tribunal in O.A. No.673/2018.
3. That this Hon'ble Tribunal while disposing of O.A. No. 673/2018 vide order dated 22.02.2021 issued comprehensive directions to all the States to improve the water quality of polluted rivers stretches,

**ATTESTED**

  
**Executive Magistrate  
H.P. Sectt., Shimla**

  
**Secretary (EST & CC) to the  
Government of H.P.**

Secretary (EST & CC) to the  
Government of H.P.

to take effective steps towards installation of STP's and to improve the water quality of polluted rivers.

4. That in this regard it is submitted that according to the report published by CPCB in 2018 titled "More River Stretches are Now Critically Polluted", total 07 numbers of rivers in State of H.P. were identified as polluted river stretches i.e. Sukhna Nallah, River Markanda, River Sirsa, River Ashwini, River Beas, River Pabbar & River Giri.
5. That in compliance with the directions of Hon'ble NGT, the State of Himachal Pradesh constituted a River Rejuvenation Committee (RRC) vide notification dated 17.11.2018 comprising of Director (Environment Science & Technology), Director (Urban Development), Director (Industries) and Member Secretary, H.P. State Pollution Control Board. It is further submitted that District Level Special Task Forces (DLSF) were also notified by the State Government vide notification dated 04.12.2018 for effective implementation and monitoring of river rejuvenation plans. The River Rejuvenation Committee held six meetings under the then Chairmanship of the Additional Chief Secretary (Environment), Government of Himachal Pradesh and based on the recommendations of the RRC, Action Plans for Priority-I to Priority-V polluted river stretches were prepared and submitted to CPCB, which were duly approved.
6. That based on the surface water quality results of 2019 and 2021, CPCB published a report titled "*Polluted River Stretches for Restoration of Water Quality, 2022*", wherein the following rivers were identified as polluted river stretches in Himachal Pradesh:

**ATTESTED**

Executive Magistrate  
H.P. Sectt., Shimla

  
Secretary (EST & CC) to the  
Government of H.P.

Secretary (EST & CC) to the  
Government of H.P.

S N.	RIVER	POLLUTED RIVER STRETCH/ LOCATION	PRIORITY CLASS
1	Ashwini Khad	Matholi To Bhog	I
2	Bald	Along Baddi	I
3	Sirsa	Along Nalagarh	I
4	Sukhana	Along Parwanoo	I
5	Ratta	Along Nalagarh	IV
6	Markanda	Salani To Rampur Jattan	V
7	Pabbar	Along Swarakuddu	V
8	Giri	Along Yashwant Nagar And Along Dadahu	V
9	Shikari Khad	Along Rohru	V

It is submitted that the H.P. State Pollution Control Board has submitted its technical views and suggestions to CPCB regarding identification of polluted river stretches. Vide letters dated 19.10.2022 and 27.01.2023, it was informed that many rivers in Himachal Pradesh are seasonal and non-perennial with low lean season flow, due to which isolated higher Bio-Chemical Oxygen Demand (BOD) values may occasionally occur. It was therefore suggested that classification of polluted river stretches should be based on annual average BOD values rather than isolated maximum values recorded at a particular sampling instance, so that scientific assessment of water quality trends may be ensured. Copy of the letters dated 19.10.2022 and dated 27.01.2023 are annexed as **Annexure-A**.

That during the meeting of the 'Central Monitoring Committee' (constituted by Hon'ble NGT vide order in OA No. 673 of 2018) held under the Chairmanship of Secretary, Department of Water

  
Secretary (EST & CC) to the  
Government of H.P.

**ATTESTED**

  
Executive Magistrate  
H.P. Sectt., Shimla

Secretary (EST & CC) to the  
Government of H.P.

Resources, RD & GR, Ministry of Jal Shakti on 12.05.2023, the State was directed to submit detailed action plans for river stretches falling under Priority-I category.

In compliance thereof, a State Level Meeting under the Chairmanship of the Chief Secretary to the Government of Himachal Pradesh was held on 01.11.2023, wherein the action plan for Priority-I stretches namely Ashwani Khad, Bald, Sirsa and Sukhna was finalized and submitted to CPCB and Ministry of Jal Shakti vide letter dated 07.12.2023. (Copy the action plan dated 07.12.2023 is enclosed as **Annexure-B**).

It is submitted that these action plans focuses on the following thrust areas/ actionable points identified polluted river stretches: (i) construction of new STPs, (ii) increasing the connectivity by construction/ expansion of Sewerage network, (iii) effective solid waste management and (iv) plantation activities.

7. That the implementation of the aforesaid Action Plan is being periodically reviewed at the highest level by the Chief Secretary to the Government of Himachal Pradesh. Review meetings were held on 20.05.2024 and 29.07.2025, wherein directions were issued to all concerned departments for timely implementation of pollution control measures and restoration activities. The copy of the minutes of meetings reflecting the implementation status of the action plan formulated for the rejuvenation of the polluted river stretches is annexed as **Annexure-C**.
8. That the Central Pollution Control Board (CPCB) has published latest report on "Polluted River Stretches for Restoration of Water Quality", in October 2025, based on the water quality data for the years 2022 and 2023. As per latest report of CPCB, total 10 river stretches have been found non-compliant with the prescribed Water Quality Criteria with respect to Biochemical Oxygen Demand

(BOD). The details of the identified polluted river stretches are provided in the table below: -

S. No.	River	Polluted River Stretch / Location	Priority Class
1	RATTA	River Ratta before confluence to River Sirsa	I
2	MARKANDA	River Markanda from U/S Kala Amb to Naraingarh	I
3	BALD	River Bald D/S landfill site at Baddi	II
4	SARSA (SIRSA)	River Sarsa (Sirsa) from U/S Sitomarhi Nallah to Baddi	II
5	SWAN	River Swan from D/S of Una at Rampur Bridge to Dhangla Village	II
6	KAUSHALYA	River Kaushalya at U/S Parwanoo	III
7	GIRI	River Giri from D/S Yashwant Nagar after confluence with Ashwani Khad to D/S Sataun	III
8	ASHWANI KHAD	Ashwani Khad from U/S of weir site of WTP near Ashwani Bridge to U/S Yashwant Nagar	IV
9	YAMUNA	River Yamuna from Paonta Sahib to D/S Paonta Sahib	IV
10	BEAS	River Beas from U/S Sujanpur Tihra to D/S Nadaun Town after confluence of Maan Khad	V

As per the latest report of CPCB, priority class of Ashwani Khad has been changed from Priority-I to Priority-IV, Bald (a tributary of river Sirsa) and River Sirsa from Priority-I to Priority-II i.e. less polluted category. While priority class of some other rivers has been changed to more polluted category, for instance priority class of River Ratta (a tributary of river Sirsa) and River Markanda has been changed to Priority-I. Further, river stretches/tributaries Sukhana, Pabbar and Shikhari Khad have been dropped from the list of polluted river stretches and instead River Swan, Kaushalya, Yamuna and River Beas have been added in the CPCB's latest Report of October 2025.

It is submitted that the State PCB vide letter dated 20.09.2025 has submitted its view/comments to CPCB regarding incorrect classification of the polluted rivers in the draft report of CPCB, 2025 on the polluted river stretches. Copy of letter dated 20.09.2025 to CPCB is annexed as **Annexure-D** wherein, the State PCB has reiterated its view that classification of polluted river stretches should be based on annual average BOD values rather than isolated maximum values recorded at a particular sampling instance, so that scientific assessment of water quality trends may be ensured. In seasonal streams, the pollution levels are not consistent over time and isolated instances may not necessarily indicate a particular pollution trend. It has further been reported that some stretches have been incorrectly placed under high Priority stretches.

It is submitted that due to this incorrect methodology, the classification of polluted river stretches have been changing in every report of CPCB.

However, in view of the latest report of CPCB, communication vide letter dated 28.01.2026 has been sent to the respective departments including Forest Department, Jal Shakti Vibhag, Urban Development Department, District Administrations, Baddi-Barotiwala-Nalagarh Development Authority to submit the updated action plans for the rejuvenation of the polluted river stretches, copy of which is annexed as **Annexure-E**.

9. That regarding the issue of setting up of requisite number of STPs and CETPs to address gaps in generation and treatment of sewage/effluents, it is submitted that there are total 83 number of existing STPs in the State of Himachal Pradesh of which 81 STPs are operational. In the urban areas of the State, total Treatment Capacity of STPs is 142.123 MLD and total capacity utilization of

3204

existing STPs in Urban areas (Sewage inflow) is 87.13 MLD. As per information provided by Shimla Jal Prabandhan Nigam Limited, the estimated sewage generation in Shimla area is approximately 29 MLD, whereas existing STPs have treatment capacity of 46.96 MLD, thereby indicating no gap in sewage treatment capacity in the Shimla region. In the rural areas of the State, total Treatment Capacity of STPs is 7.543 MLD and total capacity utilization of existing STPs in rural areas is 3.77 MLD. Further, at present total 68 numbers of STPs are under-construction in the State of H.P. which will significantly enhance sewage treatment capacity. (The details of existing STPs and STPs under-construction in the State of H.P. is annexed as **Annexure-F**).

It is further submitted that the industrial effluents are also being regularly monitored in the State. As per HPSPCB, 1138 numbers of water polluting industries are connected with ETPs and 610 numbers of industrial units are connected to CETPs. At present, there are 02 operational Common Effluent Treatment Plants in the State, status of which is tabulated as follows:

### Common Effluent Treatment Plants

Sr. No.	Location	Capacity	Status	Remarks
1	CETP at Kenduwal, Baddi, District-Solan (HP)	25	Operational	<ul style="list-style-type: none"> <li>The CETP is compliant on all parameters apart from Bio-assay as per monitoring results in Dec-25 and Jan -26.</li> </ul>
2	CETP Kala Amb, District-Sirmour	Phase I 2.5 MLD	Operational	<ul style="list-style-type: none"> <li>The CETP-cum STP plant is completed. The project is based on MBBR technology.</li> <li>The CETP is compliant as per monitoring results in Dec-25 and Jan -26..</li> </ul>

Secretary (EST & CC) to the  
Government of H.P.

ATTESTED

Executive Magistrate  
H.P. Sectt., Shimla

It is submitted that HPSPCB is regularly conducting the monitoring of the CETPs, ETPs and STPs operational in the State. Further, HPSPCB is regularly carrying out inspection and sampling of the STPs, ETPs, CETPs and taking regulatory action on industrial units for non-compliance of the effluent discharge norms.

10. It is humbly submitted that the State of Himachal Pradesh is continuously undertaking coordinated and proactive measures for prevention and control of water pollution and rejuvenation of polluted river stretches in compliance with the directions of Hon'ble Tribunal. The progress report of the implementation of the action plan is being regularly submitted to the Ministry of Jal Shakti, Govt, of India.

*Handwritten signature*  
Deponent

Secretary (EST & CC) to the  
Government of H.P.

**Verification:-**

I, the above named deponent, do hereby further solemnly affirm that the contents of paras 1-10 are true and correct to the best of my knowledge, derived from official record and no part of it is believed to be false and nothing material has been concealed therefrom.

Signed and Verified at Shimla, H.P. on...<sup>10<sup>th</sup></sup> day of March, 2026.

*Handwritten signature*  
Deponent

Secretary (EST & CC) to the  
Government of H.P.

**ATTESTED**

*Handwritten signature*

Executive Magistrate  
H.P. Sectt., Shimla

Declared before me on 10<sup>th</sup> day of March  
2026 on oath (Solemnly Affixation)  
by Shri Sushil Kumar Singh (Secretary EST & CC)  
who is personally known to the or who  
has been identified by Sh KL Negi (G. Asst)  
who is personally known to me.

*Handwritten signature*  
Executive Magistrate  
H.P. Sectt., Shimla

Secretary (EST & CC) to the  
Government of H.P.



**H.P. STATE POLLUTION CONTROL BOARD**  
**"HIM PARIVESH" PHASE-III, NEW SHIMLA-171 009 (H.P)**  
 Phone: 0177 2673766, 2673274 Fax: 0177 2673018

No. HPPCB/NGT/OA. No. 673/2018 (Polluted River Stretches) Vol-IX/22-

Date: 19/10/22

To

14421

**Member Secretary,**  
**Central Pollution Control Board,**  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**Subject: Draft Report on "Polluted River Stretches for Restoration of Water Quality", 2022.**

Sir,

Kindly refer to your office e-mail dated 28.09.2022 regarding Draft Report on Polluted River Stretches for Restoration of Water Quality. In this regard, **views/ comments/ suggestions/ confirmation on the draft report regarding the identified polluted river location/ stretches in the State of Himachal Pradesh are hereby enclosed** for your kind information and further necessary action please.

In addition to the comments enclosed, it is submitted that since many of the river stretches are either non-perennial in nature or carry very low flow and possess low self purification tendency in lean period i.e. winters and summers, the random maximum Bio-Chemical Oxygen Demand value does not reflect the representative surface waste quality of stretch. Therefore it is suggested that the categorization of Polluted River Stretch be based on the yearly average BOD value instead of random maximum BOD value observed at a particular point and date.

Thanking you,

Yours faithfully

Encl: As Above

**(Apoorv Devgan, IAS)**  
**Member Secretary**  
**H.P. State Pollution control Board**  
**Shimla-171009**

**A. River Sirsa (Priority I from Priority –III):** River Sirsa is the tributary of River Satluj and it originates from the foothill of Kasauli near Kalka in Haryana having total length 54.00 km. After travelling 20.00 km in Haryana, it enters Himachal Pradesh near Baddi Town and after covering 28.00 km stretch in Himachal Pradesh and enters Punjab near Ghanauli and thereafter flowing 6.00 km in Punjab, it finally merges into River Satluj. Following are views/ comments/ suggestions/ confirmation:-

1. As per the sampling and monitoring data record of HPSPCB, for calendar year 2019 and 2021, no value in any location of River Sirsa has exceeded BOD concentration beyond 30 mg/L as per criteria of Polluted River Stretch. However, as reported in CPCB draft report “*Polluted River Stretches for restoration of Water Quality (2022)*” the sampling point under National Water Quality Monitoring Program (NWMP) **Code 4487, River Sirsa D/S housing Board Nallah**, monitoring results indicate Bio-Chemical Oxygen Demand (BOD) **value 40 mg/L**, whereas result was verified from sampling records of State Board, and it was found that only during February 2021, BOD value was 30 mg/L. No other location on River Sirsa reported BOD value more than 20 mg/L.
2. Earlier major source of pollution in River Sirsa was final discharge of untapped sewage, and discharge from Common Effluent Treatment Plant, (CETP) Baddi. However, at present Sewage Treatment Plant for Baddi town has been constructed and commissioned and CETP, Baddi has improved its functioning and meeting the discharge norms under EP Rules, 1986. Further, number of sewerage household connections in the catchment area have improved substantially and continue to be improved, thus leading to better water quality in terms of BOD.
3. All other monitoring locations under National Water Quality Monitoring Program (NWMP) reported Bio-chemical Oxygen Demand less than 10 mg/L for calendar Year 2019- 2021. (**Report enclosed**).
4. The action plan for the rejuvenation of River Sirsa was prepared in Year 2019-20 and following points stands completed:-
  - a. Sewage Treatment Plant at Baddi and Nalagarh constructed & commissioned.
  - b. Common Effluent Treatment Plant, (CETP) Baddi functioning improved.
  - c. Solid Waste Processing facility has been setup and is operational.
  - d. Plantation work has been completed including completion of biodiversity parks on the stretch of River Sirsa.
5. River Sirsa carries a very low self-purification flow during lean period (Winters, Summers), therefore at times random samples have reported higher values of Bio-Chemical Oxygen Demand (BOD) as reported and mentioned at Sr. No. 1 above.

The monitoring results under National Water Quality Monitoring Program (NWMP) verified (**enclosed herewith**) and as per definition criteria of Polluted River Stretch mentioned in the CPCB draft report “*Polluted River Stretches for restoration of Water Quality( 2022)*” stating that “**Two or more locations identified on a river in a continuous are considered as a stretch**”. However in the present case, it cannot be considered to be qualified under Priority-I PRS based on one sampling location monitoring results exceedence only. **Instead it should be considered as Priority-IV Polluted River Stretches (PRS) as monitoring results are less than 10 mg/l at all points during the Year 2021 to till date. Hence, the priority rating is requested to be upgraded based on the improvement in sampling results.**

2019						
	Sirsa					
	RIVER SIRSA U/S SITOMAJRI NALLAHGARH	RIVER SIRSA D/S NALAGARH BRIDGE	RIVER SIRSA AT D/S NALAGARH DISTT. SOLAN	RIVER SIRSA U/S SANDHOLI NALLAH	RIVER SIRSA D/S HOUSING BOARD NALLAH	RIVER SIRSA D/S RIVER RATTA
<b>Month/St. code</b>	<b>1551</b>	<b>1552</b>	<b>1868</b>	<b>4485</b>	<b>4487</b>	<b>4489</b>
<b>Jan-19</b>	4.0	6.2	6.4	-	-	-
<b>Feb-19</b>	1.8	8.2	6.2	-	-	-
<b>Mar-19</b>	2.2	14.0	7.2	-	-	-
<b>Apr-19</b>	1.8	3.2	3.3	4.0	24.0	18.0
<b>May-19</b>	2.2	6.5	2.2	4.8	25.0	18.5
<b>Jun-19</b>	0.4	6.2	4.0	9.2	16.0	1.5
<b>Jul-19</b>	2.2	2.8	2.6	2.5	3.8	3.0
<b>Aug-19</b>	1.2	2.9	2.7	2.4	2.8	2.2
<b>Sep-19</b>	0.4	0.3	0.4	2.0	3.0	2.2
<b>Oct-19</b>	0.4	2.2	2.0	0.9	3.0	1.8
<b>Nov-19</b>	2.8	2.2	2.8	4.0	3.8	4.4
<b>Dec-19</b>	1.2	4.4	4.2	2.0	3.2	2.9
<b>Average</b>	1.7	4.9	3.7	3.5	9.4	6.1
2021						
	RIVER SIRSA U/S SITOMAJRI NALLAHGARH	RIVER SIRSA D/S NALAGARH BRIDGE	RIVER SIRSA AT D/S NALAGARH DISTT. SOLAN	RIVER SIRSA U/S SANDHOLI NALLAH	RIVER SIRSA D/S HOUSING BOARD NALLAH	RIVER SIRSA D/S RIVER RATTA
<b>Month/St. Code</b>	<b>1551</b>	<b>1552</b>	<b>1868</b>	<b>4485</b>	<b>4487</b>	<b>4489</b>
<b>Jan-21</b>	1.1	2.0	1.6	1.0	2.2	1.8
<b>Feb-21</b>	0.8	1.2	1.8	1.4	30.0	1.8
<b>Mar-21</b>	1.4	3.2	2.2	1.8	5.2	3.3
<b>Apr-21</b>	0.8	2.1	0.9	1.0	3.5	2.8
<b>May-21</b>	1.2	1.8	2.4	2.1	3.0	3.2
<b>Jun-21</b>	1.4	1.2	1.8	2.6	3.0	2.8
<b>Jul-21</b>	2.2	2.8	2.4	1.8	2.2	2.2
<b>Aug-21</b>	1.2	1.2	1.8	1.1	1.4	2.1
<b>Sep-21</b>	1.0	2.2	2.2	1.2	3.2	1.4
<b>Oct-21</b>	1.8	3.8	2.8	2.0	6.8	2.2
<b>Nov-21</b>	1.1	3.2	3.4	1.8	2.2	2.1
<b>Dec-21</b>	1.4	3.3	3.2	2.2	3.0	2.1
<b>Average</b>	<b>1.3</b>	<b>2.3</b>	<b>2.2</b>	<b>1.7</b>	<b>5.5</b>	<b>2.3</b>

**B. Ashwani Khad (Priority V to Priority –I):** The Ashwani Khad in Shimla is formed by Churat Nallah and Jagroti Nallah. The catchment area in District Shimla mainly comprising of Shimla town, Dhalli, Bhatta Kuffer, Shanan, Malyana, Vikasnagar, Kasumpti, Bishop Cotton School, Fagli, Tutikandi, Taradevi, Chhachhroo, Ganoti, Mehli Shakralla, Beolia, Kawalag, Pujarli, Boh Malothi, Tipra Gadogm, Chamiana, Shurala, Gussan and nearby areas. Various drains/ rivulets and nallahs emerging from the Shimla town also meets the Ashwani Khad. The Ashwani Khad after travelling a distance of 16 Km enters District Solan at Sadhupul. There is no industrial area in the entire stretch of Ashwani Khad in District Shimla. However, there are hotels, educational institutes (having boarding facility), service stations, slaughter house and fruit and pickle manufacturing unit.

Thereafter, Ashwani Khad enters District Solan upstream of Village Sadhupul. The catchment area in District Solan mainly comprises of villages i.e. Kohari, Ded, Galai, Mathia, Shanbar, Andi, Sunnu Tikri, Bayela, Jalkhara, Dawarli and exits District Solan at Village Gaura near Yashwantnagar. The total stretch of Ashwani Khad in District Solan is approx. 22km. The Ashwani Khad meets River Giri at Village Gaura in Yashwantnagar.

Following are **views/ comments/ suggestions/ confirmation:-**

1. As per the sampling and monitoring data record of HPSPCB, of calendar year 2019 and 2021, there is only one sampling location of ‘River Ashwani’ i.e. at ***‘River Ashwani before confluence to Lift Nallah, with code 4428’*** where the value of BOD has exceeded 30 mg/l i.e 80 mg/l.
2. During the same month, the BOD values at another location i.e ***‘River Ashwani after confluence to Lift Nallah, with code 4429’*** was 5.2 mg/L. The distance between these two above mentioned sampling points is just 500 mtrs. It is pertinent to mention here that apart from this isolated incident, highest BOD observed during the calendar year 2019 and 2021 in the entire polluted stretch of Ashwani Khad was 14 mg/L in the month of March, 2021 at location 4429.
3. The sampling and monitoring data record of HPSPCB, for the month of April, 2021, it appears that **there was an analysis or sampling error** as BOD has changed drastically from 80 mg/L from Upstream Lift Nallah to 5.2 mg/L downstream Lift Nallah in the span of just 500 mtrs. Moreover, DO level at location 4428 and 4429 was 6.8 (4428) and 7.0 (4429) respectively.
4. The average values of BOD in calendar year 2019 at sampling location ‘River Ashwani before confluence to Lift Nallah, 4428’ was 1.6 mg/L and at ***‘River Ashwani after confluence to Lift Nallah, with code 4429’*** was 3.1 mg/L. Further, in 2021, average value of BOD at ***‘River Ashwani before confluence to Lift Nallah, 4428’*** was 11.5 mg/L and at ‘River Ashwani after confluence to Lift Nallah, 4429’ was 5.6 mg/L which indicates that, **Ashwani Khad should fall in Priority III and not in Priority I.**

**In view of the above, it is submitted that ‘Ashwani Khad’ should be kept under priority-III, if at all there is a felt need to revise the same.**

<b>Ashwani Khad</b>		
	ASHWANI KHAD U/S OF WEIR SITE OF WTP NEAR ASHWANI BRIDGE	D/S OF ASHWANI KHAD (AFTER CONFLUENCE OF LIFT NALLAH)
<b>Month/St. code</b>	<b>4428</b>	<b>4429</b>
<b>Jan-19</b>	-	-
<b>Feb-19</b>	-	-
<b>Mar-19</b>	-	-
<b>Apr-19</b>	2.4	3.6
<b>May-19</b>	0.3	3.0
<b>Jun-19</b>	0.4	4.0
<b>Jul-19</b>	2.8	4.0
<b>Aug-19</b>	1.0	2.2
<b>Sep-19</b>	1.2	2.8
<b>Oct-19</b>	1.2	2.4
<b>Nov-19</b>	2.2	2.4
<b>Dec-19</b>	2.8	3.8
<b>Average</b>	1.6	3.1
<b>2021</b>		
<b>Ashwani Khad</b>		
	ASHWANI KHAD U/S OF WEIR SITE OF WTP NEAR ASHWANI BRIDGE	D/S OF ASHWANI KHAD (AFTER CONFLUENCE OF LIFT NALLAH)
<b>Month/St. Code</b>	<b>4428</b>	<b>4429</b>
<b>Jan-21</b>	2.6	6.2
<b>Feb-21</b>	1.4	6.2
<b>Mar-21</b>	12.0	14.0
<b>Apr-21</b>	80.0	5.2
<b>May-21</b>	7.2	5.4
<b>Jun-21</b>	5.6	8.8
<b>Jul-21</b>	8.2	8.5
<b>Aug-21</b>	2.2	2.6
<b>Sep-21</b>	1.8	2.4
<b>Oct-21</b>	3.0	2.0
<b>Nov-21</b>	2.4	3.2
<b>Dec-21</b>	BDL	2.4
<b>Average</b>	<b>11.5</b>	<b>5.6</b>

**C. Bald River (Priority I):** Bald River originates from lower foothills of Shivalik and travels approximately 20 -25 KMs to meet River Sirsa at Sheetalpur, Baddi. It is a non-perennial river and carry negligible self-purification flow during lean period (winters, summers). This river is a tributary of River Sirsa. Following are **views/ comments/ suggestions/ confirmation:-**

1. The Action Plan of River Sirsa already covered the action components, for the rejuvenation of its tributaries.
2. As per the sampling and monitoring data record of HPSPCB, for the calendar year 2019 and 2021 under National Water Quality Monitoring Program (NWMP) **Code 4486**, with location **“River Bald D/S landfills Site at Baddi”** the value of BOD reported as greater than 40 mg/L during February, 2021. The said results was due to collection of **non-representative sample during lean flow period.**
3. Since river is non- perennial and majority of remaining sampling and monitoring data record of HPSPCB, for the calendar year 2019 and 2021 under National Water Quality Monitoring Program (NWMP) reported values of Bio-Chemical Oxygen Demand (BOD) less than 30 mg/L.
4. As mentioned in CPCB draft report *“Polluted River Stretches for restoration of Water Quality (2022)”* which states that **“Two or more polluted locations identified on a river in a continuous sequence are considered as a stretch and defined as Polluted River Stretch”**. However, in present case the river does not qualify under Polluted River Stretches (PRS) category based on the results of only one monitoring point of only one monitoring location.
5. Instead sampling of other locations need to be done and if average BOD value comes out to be more than 3 mg/L to 30 mg/L on continuous sequence under self-purification process, then only it can be qualified to be categorized under PRS category.

Therefore, **it is requested to remove this stretch from Polluted River Stretch category as Action Plan of River Sirsa has already covered action component of tributary i.e. Bald River.**

<b>2019</b>	
<b>RIVER BALD D/S LANDFILLSITE AT BADDI</b>	
<b>Month/St. code</b>	<b>4486</b>
<b>Jan-19</b>	-
<b>Feb-19</b>	-
<b>Mar-19</b>	-
<b>Apr-19</b>	2.6
<b>May-19</b>	4.2
<b>Jun-19</b>	1.8
<b>Jul-19</b>	2.6
<b>Aug-19</b>	2.8
<b>Sep-19</b>	1.8
<b>Oct-19</b>	1.2
<b>Nov-19</b>	3.6
<b>Dec-19</b>	5.0
<b>Average</b>	2.8
<b>2021</b>	
<b>RIVER BALD D/S LANDFILLSITE AT BADDI</b>	
<b>Month/St. Code</b>	<b>4486</b>
<b>Jan-21</b>	1.2
<b>Feb-21</b>	40.0
<b>Mar-21</b>	1.2
<b>Apr-21</b>	0.8
<b>May-21</b>	2.9
<b>Jun-21</b>	1.8
<b>Jul-21</b>	0.8
<b>Aug-21</b>	1.2
<b>Sep-21</b>	3.1
<b>Oct-21</b>	8.2
<b>Nov-21</b>	3.1
<b>Dec-21</b>	3.1
<b>Average</b>	<b>5.6</b>

**D. Sukhna Nalah (Priority-I):** Sukhna Nallah is a tributary of the River Kaushalya and sub-tributary of River Ghagar. Sukhna Nallah originates in Kasauli hills and is a non-perennial intermittent Nallah which traverses through Parwanoo town. **3213**

Following are views/ comments/ suggestions/ confirmation:-

1. Sukhna Nalah is non-perennial Nalah and cannot be considered under River, rivulet or stream.
2. Action plan for the rejuvenation of Sukhna Nallah was prepared in year 2019 and implementation is under process and following points stands completed:-
  - i. Sewage has been tapped at Sewage Treatment Plant (STP) commissioned at Zone-I and sewerage connections are improving.
  - ii. Plantation activities.
  - iii. Legacy Waste has been removed.
3. The results in year 2021 indicate that only in April, 2021 the BOD exceeded more than 03 mg/L.

**In view of the above, it is submitted that 'Sukhna Nalah' should be kept under priority-V based on 2021 results.**

2019

RIVER SUKHANA AT PARWANOO, DISTT. SOLAN	
Month/St. code	1870
Jan-19	52.0
Feb-19	12.0
Mar-19	72.0
Apr-19	16.0
May-19	25.0
Jun-19	32.0
Jul-19	2.8
Aug-19	2.8
Sep-19	2.2
Oct-19	1.6
Nov-19	1.8
Dec-19	2.8
Average	18.6
2021	
RIVER SUKHANA AT PARWANOO, DISTT. SOLAN	
Month/St. Code	1870
Jan-21	1.8
Feb-21	1.8
Mar-21	-
Apr-21	4.2
May-21	-
Jun-21	-
Jul-21	-
Aug-21	1.1
Sep-21	2.2
Oct-21	2.1
Nov-21	2.2
Dec-21	2.1
Average	2.2

**E. Ratta River (Priority-IV):** Ratta River originates from near Village Dharampur and meets River Sirsa at Hariapur, Baddi. It is a non-perennial river and does not have self-purification flow throughout the year. It is a tributary of River Sirsa. Following are views/ comments/ suggestions/ confirmation:-

1. The Action Plan of River Sirsa already covers action components for rejuvenation of its tributaries, which includes Ratta river and hence a new prioritization in this regard may be reconsidered.
2. The river has been categorized in Priority-IV in draft report of CPCB based on sampling results of May, 2019. Since action plan of River Sirsa was prepared in the year, 2019, wherein component of ***Improvement of functioning of CETP*** was taken into consideration, mainly to provide next stage of treatment of effluent from the industries located on stretch of river Ratta. Now Common Effluent Treatment Plant (CETP) functioning has been improved and surface water quality results of river Ratta in 2021 has also improved.
3. The river is non- perennial and majority of remaining sampling and monitoring data record of HPSPCB, for the calendar year 2019 and 2021 under National Water Quality Monitoring Program (NWMP) reported values less than 6 mg/L.
4. Further, as mentioned in CPCB draft report “**Polluted River Stretches for restoration of Water Quality (2022)**” which states that “*Two or more polluted locations identified on a river in a continuous sequence are considered as a stretch and defined as Polluted River Stretch*”. However, in present case the river does not qualify under Polluted River Stretches (PRS) category based on the results of only one monitoring point of only one monitoring location.

**Thus in view of above, it is requested to remove River Ratta from Polluted River Stretch Priority Category as in the draft report.**

<b>2019</b>	
<b>RIVER RATTA BEFORE CONF. TO RIVER SIRSA</b>	
<b>Month/St. code</b>	<b>4488</b>
<b>Jan-19</b>	-
<b>Feb-19</b>	-
<b>Mar-19</b>	-
<b>Apr-19</b>	7.8
<b>May-19</b>	8.0
<b>Jun-19</b>	3.1
<b>Jul-19</b>	2.8
<b>Aug-19</b>	3.0
<b>Sep-19</b>	2.8
<b>Oct-19</b>	2.2
<b>Nov-19</b>	4.2
<b>Dec-19</b>	2.1
<b>Average</b>	<b>4.0</b>
<b>2021</b>	
<b>RIVER RATTA BEFORE CONF. TO RIVER SIRSA</b>	
<b>Month/St. Code</b>	<b>4488</b>
<b>Jan-21</b>	1.4
<b>Feb-21</b>	-
<b>Mar-21</b>	-
<b>Apr-21</b>	2.2
<b>May-21</b>	2.2
<b>Jun-21</b>	3.2
<b>Jul-21</b>	2.0
<b>Aug-21</b>	1.2
<b>Sep-21</b>	2.0
<b>Oct-21</b>	2.6
<b>Nov-21</b>	1.4
<b>Dec-21</b>	3.8
<b>Average</b>	<b>2.2</b>

**F. Pabbar River (Priority-V):** River Pabbar originates in Shimla district at Rohru near Chanshal peak. The origin place is Chandra-Nahan Lake from where it flows towards Shimla and Sirmour district and travels a distance of approx. 70 Km in Himachal. Rivulet Andhra, Whiskilty khad and Shikari khad are subsidiary of Pabbar River. Following are views/ comments/ suggestions/ confirmation:-

1. As per the draft report, sampling point ***“River Pabbar at D/s Swarakuddu with sampling Code 2619”***, maximum Bio-Chemical Oxygen Demand (BOD) observed is **4.6 mg/L. However as per the record of the State Board, the said sampling point, max BOD observed in calendar year 2019 and 2021 is 1.8 mg/L only** (The water quality results of River Pabbar at D/s Swarakuddu is enclosed for ready reference).
2. Further, as per the previous classification of PRS in 2018, river Pabbar was classified as priority-V polluted river stretch. Since 2018, action plan for the rejuvenation of river Pabbar is in place & progress of same is regularly monitored by Chief Secretary to Government of Himachal Pradesh. Following actionable points has already been completed:
  - i. Decentralized Solid Waste Management facility.
  - ii. Plantation.

**Thus in view of above, it is requested to remove River Pabbar from Polluted River Stretch- V Category.**

RIVER PABBAR AT D/S SWARAKUDDU	
Month/St. code	2619
Jan-19	0.4
Feb-19	1.8
Mar-19	1.6
Apr-19	0.6
May-19	0.5
Jun-19	0.8
Jul-19	0.5
Aug-19	0.8
Sep-19	0.5
Oct-19	0.3
Nov-19	0.8
Dec-19	0.4
Average	0.8
2021	
RIVER PABBAR AT D/S SWARAKUDDU	
Month/St. Code	2619
Jan-21	1.0
Feb-21	BDL
Mar-21	BDL
Apr-21	1.0
May-21	BDL
Jun-21	BDL
Jul-21	BDL
Aug-21	BDL
Sep-21	BDL
Oct-21	BDL
Nov-21	BDL
Dec-21	BDL
Average	1.0

**G. Shikari Khad (Priority-V):** Shikari Khad is a drain which finally merges into River Pabbar.

Following are views/ comments/ suggestions/ confirmation:-

1. It is a drain, carrying very low flow and self-purification capacity.
2. The Action Plan of River Pabbar already covered the action components, for the rejuvenation of its tributaries.
3. There are only two incidents during the Calendar Year- 2019 under the sampling location *‘Shikari Khad before confluence to River Pabbar near HRTC Rohru Bus stand, with code 4431’* where the value of BOD has exceeded 3 mg/L (4.06 mg/l and 4.0 mg/l in June, 2019 and July 2019) and in the rest of the location, BOD is below 3 mg/L (Water Quality Report enclosed).
4. As mentioned in CPCB draft report **“Polluted River Stretches for restoration of Water Quality( 2022)”** which states that *“Two or more polluted locations identified on a river in a continuous sequence are considered as a stretch and defined as Polluted River Stretch”*. However, in present case the river does not qualify under Polluted River Stretches (PRS) category based on the results of only one monitoring point of only one monitoring location.
5. Instead sampling of other location needs to be done and if BOD value comes out to be more than 3 mg/L on continuous sequence under self-purification process, then only it can be qualified to be categorized under PRS category.

**Thus in view of above, it is requested to remove Shikari Khad from Polluted River Stretch Category.**

2019

SHIKARI KHAD BEFORE CONFLUENCE TO RIVER PABBAR NEAR HRTC ROHRU  
BUS STAND

Month/St. code	4431
Jan-19	-
Feb-19	-
Mar-19	-
Apr-19	0.3
May-19	0.8
Jun-19	4.6
Jul-19	4.0
Aug-19	0.3
Sep-19	0.4
Oct-19	0.6
Nov-19	0.7
Dec-19	0.6
Average	1.4

2021

SHIKARI KHAD BEFORE CONFLUENCE TO RIVER PABBAR NEAR HRTC ROHRU  
BUS STAND

Month/St. Code	4431
Jan-21	1.2
Feb-21	BDL
Mar-21	BDL
Apr-21	1.0
May-21	1.0
Jun-21	BDL
Jul-21	BDL
Aug-21	BDL
Sep-21	BDL
Oct-21	BDL
Nov-21	BDL
Dec-21	BDL
Average	1.1

**H. River Giri (Priority-V):** River Giri is an important river which feeds the River Yamuna. It is also well known as the Giri Ganga. This River originates from a small spring in the south eastern areas of Himachal Pradesh in the hills of Kotkhai- Kharapather, known as “Kupad” in district Shimla. It flows through the districts of Shimla, Solan & Sirmour and finally joins River Yamuna at Paonta Sahib. In district Shimla, River Giri travels distance of about 40 kilometers from its origin at Kharapathar to Sainj along Kotkhai, Gumma, Chailla, and Sainj. After that, it enters into district Solan. There are quite few small settlements mainly in Kotkhai, Gumma, Chailla, and Sainj in district Shimla and which comprises of various rural as well urban populations. There is no industrial area or polluting industry in the Catchment.

Following are **views/ comments/ suggestions/ confirmation:-**

1. As per the CPCB draft report, the sampling results for maximum Bio-Chemical Oxygen Demand (BOD) value has been reported as **4.8 mg/L**, whereas as per monitoring data of State Board, the max. BOD observed on one occasion of 2 sampling points is **3.8 mg/L and 3 mg/l (during year 2019 and 2021 and rest of the results for all location at different sampling dates are below 3mg/l**. The results are as below for your perusal please.
2. It is proposed that the categorization of Polluted River Stretch should be based on yearly average BOD value instead of random max. BOD observed at a point and date.

**Thus in view of above, it is requested to remove River Giri from Polluted River Stretch Category.**

<b>Giri</b>			
	RIVER GIRI AT D/S YASHWANT NAGAR	RIVER GIRI AFTER CONFLUENCE OF ASHWANI RIVER AT GIRIPUL, YASHWANT NAGAR	RIVER GIRI D/S PROPOSED SITE OF SRI RENUKAJI DAM SITE NEAR BRIDGE AT DADAHU- RENUKAJI
<b>Month/St. code</b>	<b>2621</b>	<b>3876</b>	<b>4442</b>
<b>Jan-19</b>	0.6	1.0	-
<b>Feb-19</b>	1.0	0.1	-
<b>Mar-19</b>	0.4	1.0	-
<b>Apr-19</b>	1.2	0.4	-
<b>May-19</b>	0.2	1.8	0.3
<b>Jun-19</b>	3.3	3.8	0.6
<b>Jul-19</b>	0.7	0.7	0.6
<b>Aug-19</b>	0.8	0.9	0.4
<b>Sep-19</b>	0.2	0.1	0.9
<b>Oct-19</b>	0.3	-	0.4
<b>Nov-19</b>	0.2	0.2	0.5
<b>Dec-19</b>	0.6	0.7	0.3
<b>Average</b>	<b>0.8</b>	<b>1.0</b>	<b>0.5</b>
<b>2021</b>			
	RIVER GIRI AT D/S YASHWANT NAGAR	RIVER GIRI AFTER CONFLUENCE OF ASHWANI RIVER AT GIRIPUL, YASHWANT NAGAR	RIVER GIRI D/S PROPOSED SITE OF SRI RENUKAJI DAM SITE NEAR BRIDGE AT DADAHU- RENUKAJI
<b>Month/St. Code</b>	<b>2621</b>	<b>3876</b>	<b>4442</b>
<b>Jan-21</b>	0.6	0.4	1.6
<b>Feb-21</b>	1.2	1.6	1.8
<b>Mar-21</b>	0.8	1.0	1.5
<b>Apr-21</b>	0.4	0.3	1.8
<b>May-21</b>	1.8	1.2	1.4
<b>Jun-21</b>	1.2	1.6	1.5
<b>Jul-21</b>	0.9	1.2	1.5
<b>Aug-21</b>	1.8	2.1	1.7
<b>Sep-21</b>	1.2	1.4	1.1
<b>Oct-21</b>	1.2	2.2	1.2
<b>Nov-21</b>	1.2	1.0	1.1
<b>Dec-21</b>	1.4	1.3	1.0
<b>Average</b>	<b>1.1</b>	<b>1.3</b>	<b>1.4</b>



HPSPCB

3223

Tel.: 0177 2673274

Email: chairmanpcbhp@gmail.com

# Himachal Pradesh State Pollution Control Board

HIM PARIVESH, PHASE-III, New SHIMLA-171009 (H.P.)

**Sanjay Gupta, IAS**  
**Chairman**

DO No. .... 19830  
Dated: .... 27.1.2023

As you are aware that there are Seven (07) number of Polluted River Stretches exist in the State of Himachal Pradesh namely Sukhna Nallah (Priority-I), River Markanda (Priority-II), River Sirsa (Priority-III), River Beas, Ashwani Khad, River Giri and River Pabbar (Priority-V) for which the action plan for Rejuvenation of Polluted River Stretches was formulated in 2019-20 as per Hon'ble NGT orders in O.A. No. 673 of 2018. The implementation of the said action plans is undergoing and majority of components are completed and improvement in the surface water quality of the above mentioned rivers has been observed.

However, as per the "Draft Report on Polluted River Stretches for Restoration of Water Quality, August 2022" shared by CPCB, following rivers have been proposed to be categorized as polluted river stretches in the State of Himachal Pradesh:-

Table-1

S NO.	RIVER	POLLUTED RIVER STRETCH/ LOCATION	MAX BOD OBSERVED 2019 & 2021	PRIORITY CLASS
1	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2	Bald	Along Baddi	40	I (New addition )
3	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4	Sukhana	Along Parwanoo	72	I Category unchanged
5	Ratta	Along Nalagarh	8	IV (New addition )
6	Markanda	Salani To Rampur Jattan	4	V (Earlier Cat-II)
7	Pabbar	Along Swarakuddu	4.6	V Category unchanged
8	Giri	Along Yashwant Nagar And Along Dadahu	4.8	V Category unchanged
9	Shikari Khad	Along Rohru	4.6	V (New addition )

It has been noted that as per the abovementioned draft report of CPCB, the criteria for identification and classification of polluted river stretch is as follows:-

*"Two or more polluted locations identified on a river in a continuous sequence are considered as a stretch and defined as Polluted River Stretch."*

Based on the above criteria, River Bald, River Ratta and Shikari Khad mentioned in Table-I does not qualify under Polluted River Stretches (PRS) category as the surface water quality results (2019 and 2021) of these rivers, only one monitoring location exceeded the desired criteria for Bio-Chemical Oxygen Demand (BOD).

Further, as per draft report, for River Pabbar the maximum BOD reported by CPCB is 4.6 mg/L whereas, as per the record of surface water quality results under under National Water Quality Monitoring Program

P.T.O.

Overleaf....

(NWMP) the State Board, max BOD observed in calendar year 2019 and 2021 is 1.8 mg/L only. Thus it is requested to remove River Pabbar from Polluted River Stretch Category.

Furthermore, the action plan for the rejuvenation of River Sirsa and River Pabbar was prepared in Year 2019-20. The River Ratta and River Bald are tributaries of River Sirsa and Shikari Khad is tributary of River Pabbar. Since the Action Plan of River Sirsa and River Pabbar already covered the action components for the rejuvenation of its tributaries, the said rivers shall not be considered as separate Polluted River Stretch and may be removed from Polluted River Stretch Category.

For River Giri the sampling results for maximum Bio-Chemical Oxygen Demand (BOD) value has been reported as 4.8 mg/L, whereas as per monitoring data of State Board, the max. BOD observed on one occasion of 2 sampling points is 3.8 mg/L and 3 mg/l (during year 2019 and 2021) and rest of the results for all location at different sampling dates are below 3mg/l.

With regard to Ashwini River it is submitted that as per sampling and monitoring data record of HPSPCB, for the month of April, 2021, it appears that there was an analysis or sampling error as BOD has changed drastically from 80 mg/L at 'River Ashwani before confluence to Lift Nallah' to 5.2 mg/L at 'River Ashwani after confluence to Lift Nallah' in the span of just 500 mtrs.

For River Sirsa, the draft report indicated max BOD value as 40 mg/L, whereas the result was verified from sampling records of State Board, and it was found that only during February 2021, BOD value was 30 mg/L. No other location on River Sirsa reported BOD value more than 20 mg/L.

Further it is submitted that since many of the river stretches are either non-perennial in nature or carry very low flow and possess low self-purification tendency in lean period the random maximum Bio-Chemical Oxygen Demand value does not reflect the representative surface waste quality of stretch, thus it may be taken into consideration that the categorization of Polluted River Stretch shall be based on the yearly average BOD value instead of random maximum BOD value observed at particular point and date.

Also State Board vide this office letter No. HPPCB/NGT/OA, No. 673/2018 (Polluted River Stretches) Vol-IX/22- 14421 dated 19.10.2022 has submitted the comments in detail w.r.t. the draft report of CPCB (copy enclosed for your ready reference).

In view of above it is humbly requested to consider the above stated facts and revise the identified as polluted river stretches in the State of Himachal Pradesh accordingly.

With Regards,

Sh. Tanmay Kumar, IAS  
Chairman, Central Pollution Control Board

  
Sanjay Gupta, IAS  
Chairman, HPSPCB

No. STE-E(3)-3/2020-loose

Government of Himachal Pradesh

Department of Environment, Science Technology &amp; Climate Change

From

The Chief Secretary to the  
Government of Himachal Pradesh

To

1. The Secretary,  
Department of Water Resources, RD&GR, Ministry of Jal Shakti,  
Government of India, New Delhi-110003.2. The Member Secretary,  
Central Pollution Control Board,  
Ministry of Environment, Forest and Climate Change,  
Government of India, New Delhi-110003.Dated: Shimla-2, the 7<sup>th</sup> December, 2023.**Subject: Submission of the Action Plan for rejuvenation of the polluted river stretches.**

Sir,

I am directed to refer to the subject cited above and to say that as per the "Draft Report on Polluted River Stretches for Restoration of Water Quality, August 2022" shared by CPCB, following rivers have been proposed to be categorized as polluted river stretches *Priority-I* in the State of Himachal Pradesh: -

Sr. No.	River	Polluted River	Max BOD Observed 2019 & 2021	Priority Class
1.	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2.	Bald	Along Baddi	40	I (New addition)
3.	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4.	Sukhana	Along Parwanoo	72	I Category unchanged

However, in the meeting of Central Monitoring Committee constituted by Hon'ble NGT vide order in OA No. 673 of 2018 held under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti on 12.05.2023, it has been directed that State should submit detailed action plan with timelines for the polluted river Stretches, especially those under *Priority-I*.

In this regard, the State Pollution Control Board has prepared Action Plan for the above mentioned river stretches, *Priority-I* in compliance to directions issued by Hon'ble National Green Tribunal in the matter of OA No. 673/2018. A copy

3226

of Action Plan duly approved by the Government is enclosed herewith for taking further necessary action. It is requested that the Action Plan may be taken on record in compliance to the order passed by the Hon'ble NGT in OA No. 673/2018.

Yours faithfully,

  
(Satpal Dhiman)

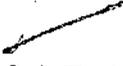
Additional Secretary (Env. Sci. Tech.&CC) to the  
Government of Himachal Pradesh  
Phone No. 0177-2621874

Endst. No. As above

Dated: Shimla-2

-12-2023.

Copy is forwarded to the Member Secretary, HPPCB, Shimla-171009  
for favour of information.

  
Additional Secretary (Env. Sci. Tech.&CC) to the  
Government of Himachal Pradesh

# **Action Plan for Rejuvenation of Sukhna Nallah**

**3228** Action Plan with timelines including the organization/agency responsible for its implementation for Rejuvenation of Sukhna Nallah in compliance with Hon'ble NGT order in O.A. 673 of 2018

Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
<b>I</b>	<b>Industrial Effluent Management</b>			
(a)	Inventorization of the water polluting industries in the catchment of Sukhna Nalchannah covering assessment on aspects relating to status of Consents under Water & Air Acts and authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge. <ul style="list-style-type: none"> <li>• Regular inspections as per schedule notified.</li> </ul>	HPSPCB	Continuous activity.	<ul style="list-style-type: none"> <li>• <b>Completed</b></li> </ul> <b>Total 56 no's of water Polluting industries</b> located at the stretch of Sukhna Nallah. All the units are being regularly inspected by HPPSPCB RO Parwanoo. Actions are initiated as and when violations are observed in the units.
(b)	Action against the identified industries in operation without Consent under Water & Air Act/Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. <ul style="list-style-type: none"> <li>• To ensure all units have valid consent.</li> </ul>	HPSPCB	Continuous activity.	All the industries have obtained consent to operate. Applications for further renewal of 14 units are under process.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards. <ul style="list-style-type: none"> <li>• Routine inspections.</li> </ul>	HPSPCB	Continuous activity.	Power Disconnection of 01 number of units not complying with provisions of Water Act, 1974 have been initiated.

Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
(d)	Prohibition of Burning of any kind of waste including agro residue. <ul style="list-style-type: none"> <li>• Complete ban on Open Burning and littering.</li> <li>• Installation of CCTV cameras at SWM site Parwanoo and at 05 No. of hotspot locations.</li> </ul>	MC Parwanoo and HPSPCB	31.12.2023	Directions have been issued to the EO MC Parwanoo and advisory has also been issued to the industries through The President Industries Association Parwanoo (PIA) in this regard.  Regular Challaning drives such as Plastic uses, Littering etc. are being organized and challans were issued against defaulting units for non-compliance of the provisions of SWM Rules 2016 as per HP Non-Biodegradable Garbage Control Act.
(e)	Estimation of industrial effluent generation. <ul style="list-style-type: none"> <li>• Inventorization of all water polluting industries and known-point sources.</li> </ul>	State Govt., Deptt. of Industries, District Administration	Continuous Activity	All the water polluting industries have installed necessary PCD's for treatment of waste water.  Estimation of quantum of effluent generation in Parwanoo area has already been completed.
(f)	Setting up of Solid Waste Management Site. <ol style="list-style-type: none"> <li>i. 100% Source Segregation of solid waste.</li> <li>ii. Installation of weigh bridge at SWM site Sect-5.</li> <li>iii. Installation of Fire Hydrant and firefighting equipment's at SWM site Sect-05.</li> <li>iv. Extension of shed for RDF storage and loading and unloading shed.</li> <li>v. Setting up of own Material Recovery Facility and Composting facility</li> </ol>	Executive Officer, MC Parwanoo	i. 90 days. ii. 31.12.23 iii. 31.03.24 iv. 31.03.24 v. 31.03.24	In Parwanoo Town, MC Parwanoo has signed MOU with M/s JBR Technologies Pvt. Ltd for disposal of Solid waste.

Sr. No. <b>3230</b>	Action taken Points for Rejuvenation of Sukhna Nallah	Agency <sup>33</sup> Responsible for Execution of Task	Timeline	Remarks
(g)	Conversion of industrial units to ZLD.	HPSPCB	31.03.2024	<p>Currently 05 Number of red category units are meeting Zero Liquid Discharge i.e.</p> <ol style="list-style-type: none"> <li>1. M/s Electrowave Electronics</li> <li>2. M/s Daljeet Electroplating</li> <li>3. M/s Premier Electroplating</li> <li>4. M/s Him Metal Processing</li> <li>5. M/s Himachal Fastener</li> </ol>
<b>II Domestic Sewage Management</b>				
(a)	<p>Area wise estimation of total population, water requirement and sewage generation.</p> <ul style="list-style-type: none"> <li>• Installation of remaining 01 STP of capacity 01 MLD (out of 02 proposed) is under Process at Tipra.</li> </ul>	HIMUDA, JSV, Urban Development, Rural Development Department	31.03.2024	<p>As per Census 2011, the population of Parwanoo area is 8758 persons and the present population including the floating population for employment and non-permanent residents is around 20,000 persons.</p> <p>As per the information provided by the HIMUDA Parwanoo the water supplied is about 2.5 MLD and the Sewage Load of Parwanoo comes around about 02 MLD.</p> <p>In Parwanoo Town 02 No. of 01 MLD, STP's are proposed to be installed. Out of which 01 number has been installed and is operational at Sector-2 Parwanoo. Remaining 01 No. STP is under process.</p>
(d)	<p>Repair/Improvement of existing phyto-remediation system installed in Semtal Nallah.</p> <ul style="list-style-type: none"> <li>• To repair the root zone bed and improvement in design to improve its efficiency.</li> </ul>	MC Parwanoo	31.03.2024	<p>01 No. of Phyto-remediation system was installed in Semtal Nallah for in-situ treatment.</p> <p>Due to heavy rains the working and root zone bed got disturbed.</p>

Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
<b>III</b>	<b>Ground Water Management</b>			
(a)	Sampling of Tube wells, Bore wells, Hand Pumps.	JSV and HPSPCB	Continuous Activity	Monthly 03 No. of samples are collected to check ground water quality in Parwanoo Town. All the samples are complying with the standards.
<b>IV</b>	<b>Miscellaneous</b>			
(a)	Regular monitoring and sampling of water quality of Sukhna Nallah and various drains on monthly basis.	HPSPCB	Continuous Activity	10 No's of Sample have been collected from on the stretch of Sukhna Nallah and its tributaries every Month.
(b)	Detection and removal of encroachment on forest land	Dept. of Forest	Continuous activity	<p>The concerned field officers of the Forest Department, in whose jurisdiction this stretch falls, have been instructed to detect and remove encroachments on forest land in this stretch on priority.</p> <p>The concerned field officers of the Forest Department have been instructed to ensure that there is no illegal dumping of muck in to the forest land falling in this stretch.</p>
(c)	Impact of water pollution on health of public by organizing Health camp.	State Health Deptt.	Continuous Activity	Health camps are being regularly organized in Sukhna Catchment to check water borne diseases.
(d)	Involvement of Civil Society <ol style="list-style-type: none"> <li>i. 01 Public Awareness Drive a month.</li> <li>ii. Installation of LED/Digital display boards for public advisories.</li> </ol>	MC Parwanoo	<ol style="list-style-type: none"> <li>i. Continuous Activity</li> <li>ii. 31.03.2024</li> </ol>	Cleanliness drives are being regularly organized in Parwanoo town by involving various Stake Holders, Institutions, Industrial Units of Parwanoo, and agencies.

Sr. No. <b>3232</b>	Action taken Points for Rejuvenation of Sukhna Nallah	Agency <sup>35</sup> Responsible for Execution of Task	Timeline	Remarks
(e)	Complaints redressal system	HPSPCB	Continuous Activity	There are complaint redressal systems available for filing complaints like E-samadhan, CM Seva Sankalp, Him Pragati, 24x7 helpline of HPSPCB etc.
(f)	Prevention of solid waste dumping in water bodies. <ul style="list-style-type: none"> <li>• Installation of solid waste catch-nets at 05 locations.</li> </ul>	MC Parwanoo	31.03.2024	Currently routine inspections are conducted in Parwanoo area.

**Action Plan for Rejuvenation of  
River Sirsa, Baddi- Nalagarh,  
District Solan H.P.**

**Action Plan with timelines (Short, Medium and Long Term Plan) including the organization/agency responsible for Rejuvenation of River Sirsa, Baddi- Nalagarh, District Solan H.P.**

**1. Industrial Sewage Management:-**

Sr. No.	Action Points	Responsible Agency	Timeline for completion of action plan	Remarks
(a)	Inventorization of the Water Polluting Industries in the catchment of River Sirsa covering assessment on aspects relating to status of Consents under Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge.	HPSPCB	Completed	-
(b)	Action against the identified industries in operation without Consent under Water & Air Act /Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.	HPSPCB	Continuous Activity	Action as per relevant provisions of Water Act, 1974 and Air Act, 1981 is taken against any unit found operating without mandatory consent of the HPSPCB.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	Inspection and Sampling of unit is conducted on regular basis and action is initiated against the defaulting units as per relevant provisions of Water Act, 1974 and Air Act, 1981
(d)	Prohibition of Disposal of Municipal Solid Waste, Plastic Waste, Bio-medical Waste, Hazardous Waste and Burning of any kind of Solid Waste.	BBNDA Municipal Council Baddi, Municipal Council, Nalagarh, District Administration	Continuous Activity	-
(e)	Improvement in functioning of existing CETP at Baddi w.r.t connecting the near about areas with Conveyance Pipeline	JSV, Baddi Infrastructure (SVP)- CETP, Department of Industries		Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), 4684 connection released. The A/A & ES for construction of Sewerage scheme to Baddi Town in Tehsil Baddi District Solan have been accorded on

				dated 02.09.2023 amounting to Rs. 37.0971 Crore under “Special Assistance to the State for Capital Expenditure 2023-24”.
(f)	Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi.	HPSPCB	Continuous Activity	-
(g)	Detection of leakages in conveyance pipelines of CETP, Baddi.	HPSPCB, Baddi Infrastructure	Continuous Activity	-
(h)	Detection of leakages in sewage pipeline	JSV	Continuous Activity	-
(i)	Identification of industries falling in the catchment Zone of CETP, Baddi and not connected with CETP and Action to be taken thereafter.	HPSPCB	Completed	-
(j)	Proposal for improvement in functioning of CETP by modification in treatment process to improve the discharge effluent quality.	Baddi Infrastructure	May 2025	3 MLD Effluent Refractory Management & TDS Reduction in in the CETP is proposed and studies are being carried out.
(k)	Installation of Real Time Online Effluent Monitoring System on category 17 units.	HPSPCB	Completed	-
(l)	Sludge Management from Industrial Effluent Treatment.	HPSPCB		Sludge generated is being sent to SSWML Dabhota
(m)	Setting up & operation of a Solid Waste Management facility at Kenduwal, Baddi	State Govt., Deptt. of Industries, District Administration, BBNDA and Deptt. of Urban Development	Completed	

## 2. Domestic Sewage Management

(a)	Area-wise estimation of total population, water requirement, and sewage generation of Baddi-Nalagarh Area.	BBNDA, J.S.V., Department of Rural Development, District Administration, Statical Department	31.12.2023	-
(b)	Measurement of Flow of Drains, Pollution Load contributing to River Sirsa.	J.S.V. & HPSPCB	Continuous process	-
(c)	Execution of Project Proposal for Sewage Management through State of Art-Technology for Sewage Treatment Plant at Nalagarh.	J.S.V.	Completed	-
(d)	Installation of continuous Real Time Water Quality Monitoring Station on River Sirsa.	J.S.V.	Completed	-
(e)	Sewage Management for Industrial Areas of Baddi, Jharmajri, Lodhimajra, Davni, & Thana.	HPSIDC, DIC	Completed	-
(f)	Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof	Rural Development/Block Development Office, Nalagarh.	31.03.2024	-
(g)	Identification of Un-authorized Jhuggis in the BBN area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of River Sirsa and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.	BBNDA, J.S.V., And MC baddi and nalagarh	31.12.2023	-
(h)	Implementation of phyto remediation project in the Sandholi Nallah and Housing Board Nallah w.r.t. Hotspot of Water Contamination : Sandholi Nallah, Housing Board Nallah and Un-authorized Jhuggis in the catchment	District Administration/ HPSPCB	31.03.2024	Work to be executed by Indorama India limited and Morepen Laboratories Limited w.r.t. Condition imposed in the Environmental Clearance granted from SEIAA.

### 3. Ground Water Management

(a)	Sampling of Tube wells, Bore wells, Hand Pumps in BBN area.	J.S.V., HPSPCB	Continuous activity	-
-----	---	----------------	---------------------	---

(b)	Sampling and analysis of Drinking Water Supply Schemes in and around Baddi Nalagarh Area	J.S.V.	Continuous activity	-
(c)	Sealing of contaminated hand pumps and found to be unfit for drinking purpose by the public.	J.S.V., HP GWA	Continuous activity	-
(d)	Carrying assessment of ground water survey for quality and to identify over exploited and critical areas.	J.S.V., HP GWA	Completed	-
(e)	To conduct periodic surprise inspection of the industries to rule-out any forceful injection of industrial effluents into ground water sources	HPSPCB	Continuous activity	-
(f)	All the industries should be directed to obtain NOC from HPGWA/ CGWA and action against the units in operation without obtaining NOC from PGWA/ CGWA.	J.S.V.	Continuous activity	-
(g)	Remedial measures for de-contamination of Highly Polluted Ground Water resources within Jurisdiction of Baddi – Nalagarh Area.	J.S.V. & HPSPCB	Not identified	-

#### 4. Miscellaneous

(a)	Regular monitoring and sampling of water quality of River Sirsa and various drains on monthly basis.	HPSPCB	Continuous activity	-
(b)	Impact of water pollution on health of public by organizing Health camp	State Health Deptt.	Every 3 Month	-
(c)	Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks	Forest Department		-
(d)	Checking Encroachment in FPZ of River Sirsa by Notifying the Flood plain Area.	District Local Administration/ BBNDA/ J.S.V.		-
(e)	Setting up of website for public participation.	HPSPCB	Completed.	-
(f)	Monitoring of the Executing the Action Plans	BBNDA, HPSPCB	Continuous activity	-
(g)	Cleanliness Drive along the Stretch of River Sirsa	HPSPCB, BBNDA, Ind. Deptt, Urban Local Body Rural Development, Industries Association and other stakeholders.	Continuous activity	-

3238

(h)	Identification and regulation of unauthorized tankers engaged in illegal discharge of sewage in river/nallahs	RTO Nalagarh, Police, BBND, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration	31.12.23 and thereafter continuous	
-----	---	--	------------------------------------	--

**5. Other Aspects as NGT Order dated 20.09.2018 and 19.12.2018**

(a)	Rain Water Harvesting/ Ground Water Recharge aspects	J.S.V.		10 Sites identified, DPR preparation is under process. Implementation is subject to the availability of funds from the Central Government.
-----	--	--------	--	--

**Action Plan for Rejuvenation of  
Balad Khad  
(Non perennial water Body),  
Tehsil Baddi, District Solan, H.P.**

**Action Plan with timelines (Short, Medium and Long Term Plan) including the organization/agency responsible for Rejuvenation of Balad Khad(Non perennial water Body), Tehsil Baddi, District Solan, H.P.**

**1. Industrial Sewage Management:-**

Sr. No.	Action Points	Responsible Agency	Time Line for completion of action plan	Remarks
(a)	Inventorization of the Water Polluting Industries in the catchment of Balad Khad covering assessment on aspects relating to status of Consents under Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge.	HPSPCB	Completed	-
(b)	Action against the identified industries in operation without Consent under Water & Air Act /Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.	HPSPCB	Continuous Activity	Action as per relevant provisions of Water Act, 1974 and Air Act, 1981 is taken against any unit found operating without mandatory consent of the HPSPCB.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	Inspection and Sampling of unit is conducted on regular basis and action is initiated against the defaulting units as per relevant provisions of Water Act, 1974 and Air Act, 1981
(d)	Prohibition of Disposal of Municipal Solid Waste, Plastic Waste, Bio-medical Waste, Hazardous Waste and Burning of any kind of Solid Waste.	BBNDA Municipal Council Baddi, District Administration	Continuous Activity	-
(e)	Improvement in functioning of existing CETP at Baddi w.r.t connecting the near about areas with Conveyance Pipeline	JSV, Baddi Infrastructure (SVP)- CETP, Department of Industries		Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), 4684 connection released. The A/A & ES for construction of Sewerage scheme to Baddi Town in Tehsil Baddi District Solan have been accorded on dated 02.09.2023

				amounting to Rs. 37.0971 Crore under “Special Assistance to the State for Capital Expenditure 2023-24”.
(f)	Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi.	HPSPCB	Continuous Activity	-
(g)	Detection of leakages in conveyance pipelines of CETP, Baddi.	HPSPCB, Baddi Infrastructure	Continuous Activity	-
(h)	Detection of leakages in Sewage pipeline	JSV	Continuous activity	-
(i)	Identification of industries falling in the catchment Zone of CETP, Baddi and not connected with CETP and Action to be taken thereafter.	HPSPCB	Completed	-
(j)	Installation of Real Time Online Effluent Monitoring System on category 17 units.	HPSPCB	Completed	-
(k)	Sludge Management from Industrial Effluent Treatment.	HPSPCB	Sludge generated is being sent to SSWML Dabhota	-

## 2. Domestic Sewage Management

(a)	Area-wise estimation of total population, water requirement, and sewage generation of Balad Catchment Area.	BBNDA, J.S.V., Department of Rural Development, District Administration, Stastical Department	31.12.2023	-
(c)	Measurement of Flow of Drains, Pollution Load contributing to Balad Khad.	J.S.V. & HPSPCB	Continuous process	-
(d)	Proper design, execution of sewerage Lines to be incorporated in proposed CETP at Baddi.	J.S.V., Industry Department		-
(e)	Sewage Management for Industrial Areas of Baddi, EPIP Phase-I and II Jharmajri of DIC, Hilltop Jhramajri and HIMUDA industrial area at Bhatolikalan.	DIC and HIMUDA	Completed	-
(f)	Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof	Rural Development/Block Development Office, Nalagarh.	31.03.2024	-

(g)	Identification of Un-authorized Jhuggis in the Balad area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of Balad Khad and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.	BBNDA, J.S.V., And MC Baddi.	31.12.2023	-
(h)	Hotspot of Water Contamination: Jharmajri, Kunjhal, Kotla Nallah and Un-authorized Jhuggis in the Balad catchment.	BBNDA, J.S.V., And MC Baddi.	Continuous activity	Hotspot Identified.

### 3. Ground Water Management

(a)	Sampling of Tube wells Bore wells, Hand Pumps in BBN area.	J.S.V. , HPSPCB	Continuous activity	-
(b)	Sampling and analysis of Drinking Water Supply Schemes in and around Baddi Area	J.S.V.	Continuous activity	-
(C)	Sealing of contaminated hand pumps and found to be unfit for drinking purpose by the public.	J.S.V. , HP GWA	Continuous activity	-
(d)	Carrying assessment of ground water survey for quality and to identify over exploited and critical areas.	J.S.V. , HP GWA	Completed	-
(e)	To conduct periodic surprise inspection of the industries to rule-out any forceful injection of industrial effluents into ground water sources	HPSPCB	Continuous activity	-
(f)	All the industries should be directed to obtain NOC from HPGWA/ CGWA and action against the units in operation without obtaining NOC from PGWA/ CGWA.	J.S.V	Continuous activity	-
(g)	Remedial measures for de-contamination of Highly Polluted Ground Water resources within Jurisdiction of Baddi – Nalagarh Area.	J.S.V. HPSPCB	&Not identified	-

## 4. Miscellaneous

(a)	Regular monitoring and sampling of water quality of Balad Khad.	HPSPCB	Continuous activity	-
(b)	Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks	Forest Department		-
(c)	Checking Encroachment in FPZ of Balad Khad by Notifying the Flood plain Area.	District Local Administration/ BBNDA/ JSV		-
(d)	Setting up of website for public participation.	HPSPCB	Completed.	-
(e)	Monitoring of the Executing the Action Plans.	BBNDA, HPSPCB	Continuous activity	-
(f)	Cleanliness Drive along the Stretch of Balad Khad.	HPSPCB, BBNDA, Ind. Deptt, Urban Local Body Rural Development, Industries Association and other stakeholders.	Continuous activity	-
(g)	Identification and regulation of un authorized the tankers engaged in illegal discharge of sewage in river/nallahs	RTO Nalagarh, Police, BBNDA, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration	31.12.23 and thereafter continuous	

## 5. Other Aspects as NGT Order dated 20.09.2018 and 19.12.2018

(a)	Rain Water Harvesting/ Ground Water Recharge aspects	J.S.V.		10 Sites identified, DPR preparation is under process. Implementation is subject to the availability of funds from the Central Government.
-----	--	--------	--	--

# **Action Plan for Rejuvenation of Ashwani Khad.**

**Action Plan with timelines including the organization/agency responsible for its implementation for Rejuvenation of Ashwani Khad.**

**1. Domestic Sewage Management:-**

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Area wise estimation of total population, water requirement and sewage generation.	SJNPL	Completed	Data regarding total population has been taken by SJNPL from Census 2011 and the projected waste water calculations has been done taking into account the decadal growth rate of the area.
2.	Connectivity of left out areas through conveyance pipeline to existing common sewage treatment Plants (STPs) operational along the stretch of Ashwani	SJNPL	Continuous Activity	Area under common STPs is continuously increasing and more no. of households are being provided the facility of connectivity through common STPs.
3.	Upgradation of existing Sewage Treatment Plants (STPs)	SJNPL	STP Malyana:- 31.07.2023  STP Lalpani: 30.11.2023  STP Dhalli:- 31.07.2023	<p><b>STP Malyana:</b></p> <ul style="list-style-type: none"> <li>• Work has been completed</li> </ul> <p><b>STP Lalpani:</b></p> <ul style="list-style-type: none"> <li>• 94% work completed.</li> <li>• Building components completed.</li> <li>• Primary treatment unit has been completed.</li> <li>• Retrofitting of existing UASB tank to SBR basin-II is in progress.</li> <li>• Work of SBR Basin-I in progress after court stay got vacated on 21.1.23.</li> </ul> <p><b>STP Dhalli:</b></p> <ul style="list-style-type: none"> <li>• Work has been completed.</li> </ul>
4.	Sewage Treatment Plants (STPs) proposed.	SJNPL	31.12.2024	There is 1 No. of Common STP proposed in the catchment of River Ashwani i.e. STP Panthaghati (3.1 MLD)

3246

5.	Setting up of Faecal Sludge Treatment Plant (FSTP)	SJPNL	Already Completed	
6.	Channelization of Lift Nallah	SJPNL	31.03.2024	<ul style="list-style-type: none"> <li>Channelization of lift nallah and its landscaping from Indira Gandhi Sports Complex to Lalpani bridge is under progress which will help in collection of solid waste dumped along the nallah.</li> </ul>
7.	Installation of Real Time Continuous Effluent Monitoring Stations at outlet of STPs.	SJPNL	31.12.2023	Real time continuous effluent monitoring stations are to be set up at outlets of all the STPs.

**2. Industrial Effluent Management:-**

<b>Sr. No.</b>	<b>Action points</b>	<b>Responsible agency</b>	<b>Timeline for completion of action plan</b>	<b>Remarks</b>
1.	Inventorization of the water polluting Industries and Hotels in the catchment of Ashwani Khad.	HPSPCB	Completed	There are 9 water polluting industries and approx. 166 hotels situated in the catchment of Ashwani Khad.
2.	Action against the identified industries/hotels which are not connected with common STPs or who have not installed requisite PCDs i.e. ETPs/STPs or whose treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	

## 3. Ground Water Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Sampling of Bore Wells and Hand Pumps from area falling under the catchment of Ashwani Khad.	HPSPCB, SJPNL & JSV	Continuous Activity	HPSPCB is carrying out sampling of one hand pump falling under the catchment of Ashwani Khad on monthly basis.
2.	Sampling and analysis of drinking water supply schemes from area falling under the catchment of Ashwani Khad.	HPSPCB, SJPNL & JSV	Continuous Activity	HPSPCB is carrying out sampling of three drinking water supply schemes falling under the catchment of Ashwani Khad on monthly basis.
3.	Sealing of contaminated hand pumps found to be unfit for drinking purpose by the public.	HPSPCB, MC Shimla, SJPNL & JSV	Continuous Activity	

#### 4. Surface Water Quality Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Regular monitoring and sampling of water quality of Ashwani Khad and its tributaries on monthly basis.	HPSPCB	Continuous Activity	HPSPCB is monitoring the water quality of Ashwani Khad and its tributaries at 8 locations on monthly basis and 2 additional locations on quarterly basis.
2.	Hotspots of water contamination.	MC Shimla, & SJPNL	Completed.	Already Identified. 1. Krishna Nagar area downstream Lift at Shimla City contributes the BOD load to the Lift Nallah and degrades the water quality of Ashwani Khad. 2. STPs (dhalli, Lalpani and Malyana)
3.	Installation of continuous Real Time Water Quality Monitoring Station at Ashwani Khad.	SJPNL		At exit point
4.	Regular checking of muck dumping in catchment of Ashwani.	Forest department, Police and Local bodies	Continuous Activity	

## 5. Solid Waste Management:-

Sr. No.	Action points For villages / blocks/ town municipalities / City corporations	Responsible agencies	Timeline for completion of action plan	Remarks
1.	Arrangement for door to door collection.	MC Shimla	31.12.2023	Door to door collection has been started in all the 34 wards of MC Shimla. Collected waste is being transported in segregated form in separate compartmentalized vehicles.
2.	Wet-waste Management: Facility (i.e.) for central Bio- methanation/ Composting of wet waste.	MC Shimla	31.12.2023	MC Shimla has provided 1 MT/day bio-methnation plant at Lalpani. Also 5 TPD composting plant is to be installed near IGMC at old incinerator premises.
3.	Dry-Waste Management: Material Recovery for dry-waste fraction.	MC Shimla	31.12.2023	MC Shimla has provided a Material Recovery Facility at Bhariyal.
4.	Waste to Energy Plant	MC Shimla	Completed.	MC Shimla has provided a waste to energy plant at Bhariyal where mixed solid waste having calorific value more than 1500 Kcal is converted into RDF (Re-derived Fuel) which in turn is used to generate electricity.
5.	Disposal of inert and non-recyclable wastes: Sanitary Landfill	MC Shimla	31.12.2023	MC Shimla has provided sanitary land fill site at Bhariyal for disposal of inert waste.
6.	Remediation of historic / legacy dumpsite	MC Shimla	Completed.	MC Shimla has bio-remediated the legacy waste site at 'Darni Ka Bagicha'. In rest of the

				ULBs, there is no legacy waste sites.
7.	Authorization of Waste Pickers	MC Shimla	Completed.	MC Shimla has authorized 144 waste pickers.
8.	Preparation of own by-laws to comply with SWM Rules 2016.	MC Shimla	Completed.	Shimla has framed their own by laws to comply with Solid Waste Management Rules, 2016.
9.	Regular Cleaning Drives and Mass Awareness Programs	MC Shimla, Rural local bodies, HPSPCB	Continuous Activity	

3252

## 6. Miscellaneous:-

Sr. No.	Action points For villages / blocks/ town municipalities / City corporations	Responsible agencies	Timeline for completion of action plan	Remarks
1.	Complaints redressal system	HPSPCB	Completed.	There are several complaint redressal systems available for filing complaints like E-samadhan, CM Seva Sankalp, Him Pragati, 24x7 helpline of HPSPCB etc.
2.	Plantation activity in the catchment of Ashwani Khad	Forest department, Local bodies and HPSPCB	Continuous activity	
3.	Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project.	SJPNL		The matter has been submitted to Finance Department and approval is awaited.

**Minutes of the meeting held on 29/07/2025 at 4:30PM in the CS Committee Room, HP Sectt. Shimla (HP), under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the Action Plan formulated for Polluted River Stretches in compliance to directions issued by Hon'ble NGT in matter O.A. No. 673 /2018 & OA No 735/2023 and Central Monitoring Committee.**

A meeting was held on 29/07/2025 at 4:30/PM in the CS Committee Room, HP Sectt. Shimla (HP), under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the Action Plan formulated for Polluted River Stretches in compliance to directions issued by Hon'ble NGT in matter O.A. No. 673 /2018 & OA No 735/2023. The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, it was apprised to the house that "Polluted River Stretches for Restoration of Water Quality, August 2022" was published by CPCB. Following rivers have been identified as polluted river stretches in the State of Himachal Pradesh: -

S NO.	RIVER	POLLUTED RIVER STRETCH/ LOCATION	MAX BOD OBSERVED 2019 & 2021	PRIORITY CLASS
1	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2	Balad	Along Baddi	40	I (New addition)
3	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4	Sukhana	Along Parwanoo	72	I Category unchanged
5	Ratta	Along Nalagarh	8	IV (New addition )
6	Markanda	Salani To Rampur Jattan	4	V (Earlier Cat-II)
7	Pabbar	Along Swarakuddu	4.6	V Category unchanged
8	Giri	Along Yashwant Nagar And Along Dadahu	4.8	V Category unchanged
9	Shikari Khad	Along Rohru	4.6	V (New addition )
	Beas river	Kullu, Mandi, Hamirpur, Kangra	The river stretch has been now excluded from the PRS	

A meeting of the Central Monitoring Committee, constituted by the Hon'ble NGT vide order in OA No. 673 of 2018, was held on 12.05.2023 under the Chairmanship of the Secretary, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti. During the meeting, State was directed to submit detailed action plans with specific timelines for addressing polluted river stretches, particularly those classified under Priority I. Subsequently, the finalised action plan was submitted in December 2023.

Further it was apprised that in last review meeting of CMC was held on 17.07.2025, following issues pertaining to State were highlighted: -

1. Increase in number of polluted river stretches from 7 to 9. Deterioration in water quality of two rivers – Ashwani (from V to I) & Sirsa (III to I). No improvement in three river stretches which remains in same Priority (Giri – V, Pabbar – V and Sukhana – I).
2. Utilization capacity of the existing STPs in State 59.4%.
3. Out of the 79 existing STPs, 12 STPs reported to be non-complying.
4. State to provide details with regard to solid waste management.
5. State to indicate the amount of treated water being reused.

**3254** 6. No information w.r.t. to floodplain demarcation provided in the MPR.

However, the progress was not reviewed as the Secretary level officer from JSV was not present in the meeting.

Further it was apprised that Hon'ble NGT vide OA No 735 of 2023, *Order dt. 26.03.2025 issued following direction: -*

*"...6. We also find that along with the report on page 1956, details of compliance of norms by STPs in the catchment area of Sukhana Khad and Ashwini Khad etc; have been disclosed and many of these STPs are not complying with the norms set up by NGT by order dated 30.04.2019 (OA 1069/2018). Hence, EC is required to be imposed upon those who have failed to comply with the norms.-The recovery status of already imposed ECs..."*

In pursuance of the said order, the State Pollution Control Board has imposed Environmental Compensation amounting to ₹3,04,02,500/- on the STPs under consideration in the aforementioned Hon'ble NGT order, due to non-compliance with the norms prescribed in OA No. 1069 of 2018. As of date, a total Environmental Compensation of ₹8.28 crore has been imposed since 2022 for non-compliance by STPs, which remains undeposited till now.

Thereafter, Anil Joshi, IFS, Member Secretary, HPSPCB, delivered a detailed presentation on the status of the action plans. The status of the action points and the directions issued by the Chair are as follows:

#### River Ashwani Khad (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Connectivity of left out areas through conveyance pipeline to existing common sewage treatment plants (STPs) operational along the stretch of Ashwani Khad.  (Concerned Dept.: - SJPNL)	Area under common STPs is continuously increasing and more no. of households are being provided the facility of connectivity through common STPs.  The leftout areas have been connected.	Connection status w.r.t. number of households may be provided to be submitted by SJPNL on quarterly basis.
The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli  (Concerned Dept.: - SJPNL)	Up-gradation is completed of all 3 STPs and are operational.	SJPNL shall ensure that the STPs meet the compliance norms.  HPSPCB to monitor the status of STPs.
Sewage Treatment Plants (STPs) proposed.  (Concerned Dept.: - SJPNL)	The tender has been called.	SJPNL to expedite the work and submit quarterly progress report.
Channelization of Lift Nallah  Timeline: -	Channelization and its landscaping from Indira Gandhi Sports Complex is under progress. Main RCC channel from congress Bhawan to Lalpani	SJPNL to expedite the work and submit the completion report.

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
(Concerned Dept.: - SJPNL)	Bridge has been constructed. All secondary drains have been connected to main channel.	
Installation of CEMS at outlet of STPs. (Concerned Dept.: - SJPNL)	Installed on all 3 STPs	SJPNL to ensure all CEMS are connected with server of HPSPCB/CPCB and ensure proper functioning and calibration.
Identification of Hotspots of water contamination. (Concerned Dept MC Shimla, & SJPNL)	Identified. Krishna Nagar area downstream Lift at Shimla City STPs has been upgraded.	The concerned departments were directed to ensure that no new hotspots—pertaining to solid waste or sewage waste—are created. Additionally, existing hotspots are to be addressed on a priority.
Installation of continuous Real Time Water Quality Monitoring Station at Ashwani Khad. (Concerned Dept.: - SJPNL)	Shall be installed by SJPNL	SJPNL to expedite the work and submit the progress report on quarterly basis.
Wet-waste Management: Facility (i.e.) for central Bio-methanation/Composting of wet waste. (Concerned Dept.: - UDD/MC Shimla)	UDD apprised that the Bio-methanation shall be installed.  The proposal of setting up of composting machine has been dropped.	UDD and MC Shimla to expedite the installation of the Bio-methanation plant on priority and submit the progress report on quarterly basis.
Proposal for improving the water quality of Ashwani Khad by installing by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project. (Concerned Dept.: - SJPNL)	Proposal submitted by SJPNL to Finance Dept. Approval awaited.  Further SJPNL apprised that since the 3 STPs have been upgraded, there is no need for Phytoid Treatment.	The action component is withdrawn on the condition that if the water quality of Ashwani Khad deteriorates, SJPNL will address the installation of a Phytoid Treatment Plant.
Plantation activity in the catchment of Ashwani Khad (Concerned Dept.: - UDD/MC Shimla and Forest Dept.)	Forest Dept apprised following: - FY 24-25: 8ha/ 3500 plants APO for soil conservation work and plantation submitted by DFO Solan. (9.85 lakh) Further, MC Shimla apprised that they have a target to conduct 5,000 plantations.	The Forest Department and MC Shimla/UDD shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out.  The next report shall disclose the survival rate of the

3256

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
		plantations already completed.

## River Sirsa (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Proper design, execution of Sewerage Lines to be incorporated in CETP at Baddi. <i>(Concerned Dept.: - JSV)</i>	JSV informed that they have secured funding for the construction of the sewerage scheme in Baddi Town, Tehsil Baddi, District Solan. Furthermore, materials have been procured and the tender has been floated.	JSV was directed to expedite the construction of the sewerage scheme in Baddi Town in mission mode. A quarterly progress report shall be submitted regularly.
Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi. <i>(Concerned Dept.: - HPSPCB)</i>	<sup>rd</sup> 3 party water audit conducted of 29 no. of units. Action initiated under Water Act (Power disconnection) against 26 no. of units for not connecting with CETP.	HPSPCB to continue conducting of surprise inspection and necessary action under EP Act and Water Act shall be initiated against defaulting units.
Detection of leakages in conveyance pipelines of CETP, Baddi <i>(Concerned Dept.: - Baddi Infrastructure)</i>	Being attended by Baddi Infrastructure.	Baddi Infrastructure shall continue the identification and rectification of leakages in the conveyance pipelines of the CETP, Baddi.
Setting up & operation of a SWM facility at Kenduwal, Baddi <i>(Concerned Dept.: - BBNDA)</i>	The CEO of BBNDA apprised that approximately 34,000 tonnes of legacy waste have been cleared.  Furthermore, the tender for the evaluation of legacy waste has been awarded to IIT Mandi.	BBNDA shall ensure that the evaluation of legacy waste is conducted in mission mode. Furthermore, the treatment of the evaluated quantity of legacy waste shall be awarded and completed in mission mode.  The next report shall disclose the revised quantity and timeline for the treatment of the legacy waste.

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Improvement in functioning of CETP Baddi.</p> <p><i>(Concerned Dept.: - Baddi Infrastructure and Industries Dept.)</i></p>	<p>The proposal of 3 MLD Effluent Refractory Management &amp; TDS Reduction in the CETP has been cancelled by 19<sup>th</sup> Empowered Committee meeting.</p>	<p>Baddi Infrastructure and Industries Dept to adopt measures for the reduction of API toxicity.</p> <p>Thereafter, the proposal of 3 MLD Effluent Refractory Management &amp; TDS Reduction in the CETP shall be taken up with GoI.</p>
<p>Installation of continuous RTWQMS on River Sirsa</p> <p><i>(Concerned Dept.: - JSV)</i></p>	<p>JSV apprised that RTWMS was installed, however got damaged in 2023 during flash floods.</p>	<p>JSV to submit the fresh proposal for the installation of RTWQMS to GoHP.</p>
<p>Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof</p> <p><i>(Concerned Dept.: - RDD, BDO Nalagarh)</i></p>	<p>RDD apprised that they will undertake septage management under the Swachh Bharat Mission (SBM) for which in-principal approval has been accorded.</p>	<p>RDD to expedite the work and submit the progress report on quarterly basis.</p>
<p>Identification of Un-authorized Jhuggis in the BBN area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of River Sirsa and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.</p> <p><i>(Concerned Dept.: - BBNDA, J.S.V., and MC Baddi and Nalagarh)</i></p>	<p>BBNDA: - Unauthorized jhuggies in the BBN Special Area are being identified in consultation with the private landowners who have rented out their land for these jhuggies. They are also being removed from the river, khud, and nallah to safer locations. The jhuggies are also being replaced as per Low Cost Housing (LCH) policy issued by the State Govt. vide letter dated 19-02-2016. Under this policy about 1100 dwelling units have been constructed by the private land owners by replacing jhuggies in to LCH with local materials.</p>	<p>Progress noted.</p> <p>BBNDA to continue the working on the action point and submit progress report on quarterly basis.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Implementation of phyto remediation project in the Sandholi Nallah and Housing Board Nallah w.r.t. Hotspot of Water Contamination : Sandholi Nallah, Housing Board Nallah and Un-authorized Jhuggis in the catchment</p> <p><i>(Concerned Dept.: - District Administration/ HPSPCB)</i></p>	<p>Preliminary study has been conducted with Chitkara University-HPSPCB.</p> <p>The Revenue Dept. to earmark land for the project.</p>	<p>Deputy Commissioner Solan to earmark the land for the phytoremediation projects in close coordination with HPSPCB.</p>
<p>Impact of water pollution on health of public by organizing Health camp</p> <p><i>(Concerned Dept.: - State Health Dept.)</i></p>	<p>Official State Health Dept. apprised that 6 number of health camps were conducted in district Solan since May, 2025 wherein 298 people participated.</p>	<p>The Health Department shall analyze and assess the impact of water pollution on public health and prepare a report concerning the polluted stretch of the Sirsa River.</p>
<p>Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks in Baddi area.</p> <p><i>(Concerned Dept.: - Forest Dept.)</i></p>	<p>The Forest Department apprised that in FY 2024-25, 1,320 plants were planted, and in FY 2025-26, 5,500 plants were planted.</p> <p>A proposal for a Biodiversity Park at DPF Bir Plassi, with a budget of ₹91 lakhs, has been submitted.</p>	<p>The Forest Department shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out.</p> <p>The next report shall disclose the survival rate of the plantations already completed.</p> <p>Further, Forest Dept. shall prioritize the execution of the proposal for a Biodiversity Park at DPF Bir Plassi.</p>
<p>Checking Encroachment in FPZ of River Sirsa by Notifying the Flood plain Area.</p> <p><i>(Concerned Dept.: - District Administration/ BBNDA/ JSV)</i></p>	<p>BBNDA apprised that as per direction issued by the State Govt. no construction is allowed in the Highest Flood Zone. However, encroachments along the major rivers of BBN area are being routinely checked and removed time to time.</p>	<p>Progress was noted.</p> <p>JSV to prioritize the demarcation of the Flood Plain Zone of River Sirsa.</p> <p>District Administration &amp; BBNDA to ensure the removal of encroachment found, if any.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Identification and regulation of unauthorized tankers engaged in illegal discharge of sewage in river/nallahs</p> <p><i>(Concerned Dept.: -RTO Nalagarh, Police, BBND, MC Baddi, MC Nalagarh HPSPCB, Dist. Admin)</i></p>	<p>It was decided in previous meeting that Local Administration shall register the tankers with condition that they shall only hand over effluent waste to CETP or concerned STP.</p>	<p>BBND shall conduct an extensive 15-day drive against the unauthorized tankers engaged in illegal discharge of sewage in river Sirsa and Balad alongwith stakeholder Departments. Thereafter such drive shall be conducted bi-yearly by BBND.</p> <p>Transport Department/RTO Nalagarh, to ensure that all the tankers operating in the Baddi area are registered.</p>
<p>Rain Water Harvesting/ Ground Water Recharge aspects</p> <p><i>(Concerned Dept.: - JSV)</i></p>	<p>It was apprised that earlier 10 sites were identified however, implementation was subject to the availability of funds from the Central Government.</p>	<p>JSV to submit the progress of the action point.</p>

#### River Bald (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof</p> <p><i>(Concerned Dept.: - RDD)</i></p>	<p>RDD apprised that they will undertake septage management under the Swachh Bharat Mission (SBM) for which in-principal approval has been accorded.</p>	<p>RDD to expedite the work and submit the progress report on quarterly basis.</p>
<p>Identification of Un-authorized Jhuggis in the Balad area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of Balad Khad and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.</p> <p><i>(Concerned Dept.: - BBND,</i></p>	<p>All illegal jhuggis along Balad river has been removed by BBND and plantation has been done along river in association with various industries under CSR.</p>	<p>Progress noted.</p> <p>BBND to continue the working on the action point and submit progress report on quarterly basis.</p>

3260

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p><i>J.S.V., and MC Baddi)</i></p> <p>Hotspot of Water Contamination: Jharmajri, Kunjhal, Kotla Nallah and Unauthorized Jhuggis in the Balad catchment.</p> <p><i>(Concerned Dept.: - BBNDA, J.S.V., and MC Baddi)</i></p>		
<p>Plantation in Flood Plain Zone</p> <p><i>(Concerned Dept.: - Forest Dept.)</i></p>	<p>The Forest Department apprised that in FY 2025-26, plantation work is ongoing with a target of 2,000 plants.</p>	<p>The Forest Department shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out.</p> <p>The next report shall disclose the survival rate of the plantations already completed.</p>
<p>Checking Encroachment in FPZ of Balad Khad by Notifying the Flood plain Area.</p> <p><i>(Concerned Dept.: - District Local Administration/ BBNDA/ JSV)</i></p>	<p>As per direction issued by the State Govt. no construction is allowed in the Highest Flood Zone. However encroachments along the major rivers of BBN area are being routinely checked and removed time to time.</p>	<p>Progress was noted.</p> <p>JSV to prioritize the demarcation of the Flood Plain Zone of Balad Khad.</p> <p>District Administration &amp; BBNDA to ensure the removal of encroachment found, if any.</p>
<p>Identification and regulation of un authorized the tankers engaged in illegal discharge of sewage in river/nallahs</p> <p><i>(Concerned Dept.: - RTO Nalagarh, Police, BBNDA, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration)</i></p>	<p>It was decided in previous meeting that Local Administration shall register the tankers with condition that they shall only hand over effluent waste to CETP or concerned STP.</p>	<p>BBNDA shall conduct an extensive 15-day drive against the unauthorized tankers engaged in illegal discharge of sewage in river Sirsa and Balad alongwith stakeholder Departments. Thereafter such drive shall be conducted bi-yearly by BBNDA.</p> <p>Transport Department/RTO Nalagarh, to ensure that all the tankers operating in the Baddi area are registered.</p>



Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Laying of Sewerage Network Sewage Treatment Plant Proposal</p> <p>(2 No of 1 MLD capacity each) including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town.</p> <p>(Concerned Dept.: - JSV)</p>	<p>STP-Zone-II now established and shall be ready to operate within 2 months.</p>	<p>JSV to ensure that the STP Zone-II shall be commissioned by 30<sup>th</sup> Sept., 2025.</p> <p>Further next report shall disclose the target and accomplished household connected to the sewerage scheme.</p>
<p>For collection, Transportation, Processing and disposal of newly generated waste at Baddi Cluster</p> <p>(Concerned Dept.: - UDD)</p>	<p>MC Parwanoo has outsourced the work of waste processing to M/s Suntan Life w.e.f. 22.1.2025.</p>	<p>Quantifiable progress to be submitted on monthly basis.</p>
<p>Phyto-remediation proposal on Samtel nallah</p> <p>(Concerned Dept.: - UDD/ MC Parwanoo)</p>	<p>UDD apprised that a proposal seeking funds of ₹11 lakhs has been submitted to DC Solan.</p>	<p>DC Solan to look into the matter and Director UDD to ensure the completion of the work.</p>
<p>Setting up of Solid Waste Management Site. 100% Source Segregation of solid waste. Installation of weigh bridge at SWM site Sect-5. Installation of Fire Hydrant and firefighting equipment's at SWM site Sect-05. Extension of shed for RDF storage and loading and unloading shed. Setting up of own Material Recovery Facility and Composting facility.</p> <p>(Concerned Dept.: -UDD)</p>	<p>MC Parwanoo has outsourced the work of waste processing to M/s Suntan Life w.e.f. 22.1.2025.</p>	<p>Quantifiable progress to be submitted on monthly basis.</p>
<p>Prohibition of Burning of any kind of waste including agro residue. Complete ban on Open Burning and littering. Installation of CCTV cameras at SWM site Parwanoo and at</p>	<p>Retendering for the installation of the CCTV has been called.</p>	<p>UDD to conduct surprise inspections during odd hours to monitor the burning of agro-waste and garbage, and to take strict action against defaulters. Additionally, the installation of CCTV</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
05 No. of hotspot locations <i>(Concerned Dept.: -UDD/ MC Parwanoo)</i>		cameras must be completed within the stipulated timeframe.
Detection and removal of encroachment on forest lands <i>(Concerned Dept.: -Forest Dept.)</i>	Forest Dept. apprised that no dumping & encroachment has been observed.	The Forest Department to continue monitoring activities and take necessary actions for the removal of encroachments on forest land.
Impact of water pollution on health of public by organizing Health camp. <i>(Concerned Dept.: -Health Dept.)</i>	Official State Health Dept. apprised that 6 number of health camps were conducted in district Solan since May, 2025 wherein 298 people participated.	The Health Department shall analyze and assess the impact of water pollution on public health and prepare a report concerning the polluted stretch of the Sukhna.
Plantation and soil conservation work <i>(Concerned Dept.: -Forest Dept.)</i>	Forest apprised that APO for construction of check dams and plantation activity submitted by DFO Solan (7 lakhs)	Forest Dept. to prioritize the proposal of construction of check dams and plantation activity submitted by DFO Solan.
Involvement of Civil Society 01 Public Awareness Drive a month. Installation of LED/Digital display boards for public advisories. <i>(Concerned Dept.: -UDD Dept.)</i>	The work of installation of LED/Digital display boards for public advisories not initiated	UDD to ensure 1 Public Awareness Drive shall be conducted per month.  UDD to select a suitable site and install LED/Digital display boards for public advisories in time bound manner.
Prevention of solid waste dumping in water bodies. Installation of solid waste catch-nets at 05 locations. <i>(Concerned Dept.: -UDD Dept.)</i>	UDD apprised that out of 5, 4 catch-nets have been installed and 1 catch-net is under installation.	UDD shall ensure the installation of catch-nets and their regular maintenance, including timely cleaning.  The next progress report must include photographic evidence and quantifiable data to demonstrate the efficacy of the installed catch-nets.

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Trilokpur Area: Laying of Sewerage Network &amp; Setting up of Sewage Treatment Plant.</p> <p>(Concerned Dept.:JSV)</p>	<p>JSV apprised that STP Trilokpur established but not working for want to connectivity issue.</p> <p>415m sewerage network has been damaged.</p>	<p>JSV shall undertake repairs of the damaged sewerage network on priority. JSV shall also ensure that sewer connections are duly sanctioned and released to households.</p> <p>The next progress report must include the target and actual achievement with respect to the release of household sewer connections.</p>
<p>Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.</p> <p>(Concerned Dept.:JSV)</p>	<p>Pre-treatment facility of sewage before CETP Kala Amb of 1.7MLD has been established however not operational.</p> <p>It is proposed to re-route the pipeline alongside the National Highway.</p>	<p>JSV to pursue the matter of re-routing the pipeline alongside the National Highway in mission mode.</p>
<p>Proposal for setting up of CETP at Kala Amb</p> <p>(Concerned Dept.: Industries Dept.)</p>	<p><b>Industries Dept.: -</b></p> <ul style="list-style-type: none"> <li>• The CETP is now operational.</li> <li>• 69 Pharma and 4 other units registered in CETP Kala Amb</li> <li>• SPV has resumed lifting of effluent from member industries to CETP.</li> <li>• Till date it has received 45240 KLD effluent.</li> <li>• Aeration process is going 24x7</li> <li>• KIDC need funds of 8.84 lakh per month from JSV for smooth functioning of CETP.</li> </ul>	<p>Progress noted.</p> <p>Industries dept. and KIDC to ensure that the CETP is compliant to the outlet norms.</p> <p>HPSPCB to monitor the compliance status of the CETP.</p> <p>DC Sirmaur to take up the matter regarding the fund required by KIDC for smooth functioning of CETP.</p>
<p>Phyto-remediation Proposal on Jattan Wala Nallah</p> <p>(Concerned Dept.: JSV)</p>	<p>The phytoremediation site has been damaged due to flash floods. However, plantation has been done at the site.</p>	<p>JSV to ensure reinstallation/ repair of the Phyto-remediation site and submit the pictorial progress report on quarterly basis.</p>

3264

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Installation of RTWQMS at Markanda <i>(Concerned Dept.: JSV)</i>	It was apprised by JSV that the RTWQMS was installed, however it was damaged in flash floods in 2023.	JSV to ensure that the RTWQMS at Markanda is repaired and made operational in mission mode.

**River Pabbar (Priority-V)**

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
The proposal for setting up of common waste processing facility for MC Rohru, NP Jubbal and nearby area i.e. Chirgaon, Hatkoti and others adjoining rural areas with composting and RDF making facility. <i>(Concerned Dept.: UDD)</i>	UDD apprised that MRF facility has been constructed in NP Jubbal.  Land has been identified for the processing site at MC Rohru.	UDD to expedite the completion of the processing sites at NP Jubbal and MC Rohru.

**River Giri (Priority-V)**

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Installation three STPs in these areas i.e. one at Theog and two at Kotkhai. <i>(Concerned Dept.: JSV)</i>	Progress w.r.t. to connections is sluggish.	JSV to ensure that sewer connections are duly sanctioned and released to households.  The next progress report must include the target and actual achievement with respect to the release of household sewer connections.

**In conclusion, the Chairman directed all stakeholders to ensure the effective implementation of the action plans to facilitate the delisting of polluted river stretches in Himachal Pradesh..**

The meeting ended with a vote of thanks to and from the Chair.

Approved by  
**(Prabodh Saxena, IAS)**  
Chief Secretary to the  
Government of Himachal Pradesh

File number PA/AS (EST&CC) 2025/

Dated:

**Copy forwarded to the following for information:**

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
5. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
6. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
7. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
8. The Member Secretary, Central Pollution Control Board.
9. Deputy Commissioners, Shimla, Sirmaur, Solan.
10. The Director, Industries, HP Shimla.
11. The Director, Department of Health, Shimla
12. The Director, Transport, HP Shimla
13. The Director, Rural Development, HP Shimla.
14. The Director, Environment, Science & Technology, HP Shimla.
15. The Member Secretary, H.P. State Pollution Control Board, Shimla.
16. The Director, Urban Development, HP Shimla.
17. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
18. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
19. The CEO, HIMUDA, HP Shimla
20. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
21. Commissioner, Municipal Corporation, Shimla, Solan. Baddi.
22. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.

  
 (Satpal Dhiman) 18-08-2025  
 Additional Secretary  
 (Environment Science Technology and Climate Change)  
 Govt. of Himachal Pradesh

**Minutes of the meeting held under the Chairmanship of Shri Prabodh Saxena, IAS, Chief Secretary to the Government of Himachal Pradesh on 20.05.2024 at 11.30 A.M in CS Board Room regarding OA No 735/2023-titled as News Item date 04.12.2023 Ashwani Khad Most Polluted River in HP**

The list of the Officers who have attended the meeting is attached as **Annexure-I.**

At the outset, Additional Secretary (EST&CC) informed that the Hon'ble NGT noted that water quality assessed by CPCB at 136 locations across 37 rivers in the region revealed that the samples from 9 rivers and streams failed to meet the prescribed parameters: Ashwani Khad<sup>1</sup>, Bald of Baddi<sup>2</sup>, Giri of Sirmour<sup>3</sup>, Markanada of Rampur<sup>4</sup>, Pabbar of Rohru<sup>5</sup>, Patta of Nalagarh<sup>6</sup>, Shikari Khad of Rohru<sup>7</sup>, Sarsa of Nalagarh<sup>8</sup> and Sukhna Khad of Parwanoo<sup>9</sup>. The Hon'ble NGT vide order dated 26.02.2024 has sought information from the CPCB in chartform regarding performance of STPs and a fresh affidavit on behalf of the Chief Secretary was also asked.

Accordingly, an interim report was filed by CPCB and affidavit on behalf the Chief Secretary was filed by Jal Shakti Vibhag (SE, Solan Circle). While hearing the matter on 07.05.2024, on the basis of the CPCB's report, the Hon'ble NGT observed that the STPs are not complying w.r.t the norms prescribed by the NGT. Also most of the Consent to Operate (CTO) of the STPs in various catchments of aforesaid rivers have expired and the STPs are operating without the CTOs.

The Member Secretary briefed about the functioning of each STPs in the catchment of the aforesaid rivers and highlighted the results of the samples taken from different STPs. The Chairman asked the difference between the parameters notified by the MoEF&CC and that of prescribed by the NGT in its order dated 30-04-2019 in the matter of OA No.1069/2018. The Member Secretary informed that the parameters prescribed by the Hon'ble NGT are



more stringent as compared to those notified vide Notification dated 01-01-2016 by the MoEF&CC,GoI.

The Pr. Secretary (UDD) informed that there is variation in the results of these samples analysed by the CPCB and the PCB. He further informed that the values mentioned in the report of the CPCB are on much higher side as compared to the results mentioned in the report of the PCB for the same sample. The Member Secretary, PCB apprised that they are making a reference to the CPCB for the ambiguity on this matter. The ENC, JSV apprised that the our STPs are not designed to meet the parameters fixed by the NGT. Most of the STPs already functioning are designed to meet the parameters fixed by the MoEF&CC from time to time.

The Chairman expressed his concern since most of the STPs are running without valid CTO and the officers have not applied for obtaining CTO in some of the STPs since 2021. He directed the ENC that notices be issued to the concerned officers seeking their explanation for not applying to obtain CTO.

The NGT in its order dated 07.05.2024 has directed the CPCB to file its final report within three weeks and also suggest remediation measures to restore water quality of receiving water body. The Hon'ble NGT have also asked the Chief Secretary to file further affidavit within three weeks disclosing full particulars relating to operational status of STPs and also the analysis report of discharge of these STPs.

After detailed deliberation, the following decisions were taken:-

1. A committee comprising of ENC, JSV, a representative of State PCB, MD, SJPNL, and AS (EST&CC) is constituted to look into various aspects including the variations in the results of samples analysed by CPCB and PCB. The committee shall prepare a technical report highlighting the State Governments concerns and the PCB shall make a

formal reference to the CPCB to contest their analysis reports. The committee shall also prepare draft affidavit to be filed by the JSV on behalf of the Chief Secretary. A senior Officer of JSV shall be authorized by the Worthy Chief Secretary in due course.

2. The JSV shall also prepare a proposal for levying sewage charges since maintaining STPs is expensive.
3. Jal Shakti Vibhag and SJPNL shall ensure that CTO is obtained in respect of each STP and the PCB shall expedite the applications on priority. ENC, JSV shall issue notices to the concerned officer(s), those who have not applied and obtained CTO in respect of STPs in their jurisdiction since 2021, asking for their explanation under intimation to the Worthy Chief Secretary. Both the JSV and SJPNL shall ensure that CTO is obtained at the earliest now to comply to with the directions of the Hon'ble NGT. They will also ensure that the discharge from the STPs meet the desired parameters and accountability of concerned officers be fixed in case of repeated failures.
4. The PCB shall ensure that the samples are taken from the STPs in the presence of a responsible officer of concerned Department not below the rank of a JE. ENC, JSV and MD, SJPNL shall ensure the presence of the concerned officers at the notice of the PCB for taking samples.
5. The concerned officers shall attend the virtual hearing on 23-08-2024 to assist the Ld. Counsel appearing for the State on technical aspects.

The meeting ended with vote of thanks to the Chair.

[This has approval of the Worthy Chief Secretary]



 24-05-2024

(Sat Pal Dhiman)  
Addl. Secretary (EST & CC) to the  
Government of Himachal Pradesh  
Phone No. 0177-2621874

**Endst. As above. Dated: Shimla-02 the 24.05.2024**

**Copy to the following for information & necessary action:-**

1. The Additional Chief Secretary (JSV) to the Government of HP, Shimla-02.
2. The Pr. Secretary (UDD) to the Government of HP, Shimla-02.
3. The Member Secretary (PCB), New Shimla, Shimla-02.
4. The Engineer-in-Chief (JSV), Tutikandi, Shimla-05.
5. The MD, SJPNL, US Club, Shimla-01.

  
24-05-2024  
**Addl. Secretary (EST) to the  
Government of Himachal Pradesh  
Phone No. 0177-2621874**

**Annexure-A****The following officers were present in the meeting:-**

<b><u>Sr.</u></b>	<b><u>Name</u></b>	<b><u>Designation</u></b>	<b><u>Department</u></b>
1.	Onkar Chand Sharma	Addl. Chief Secretary	JSV
2.	Shri Devesh Kumar	Principal Secretary	UDD
3.	Shri Anil Joshi	Member Secretary	PCB
4.	Smt. Anju Sharma	ENC	JSV
5.	Shri Satpal Dhiman	Addl. Secretary	EST&CC
6.	Shri Virender Thakur	MD,	SJPNL
7.	Shri Sanjay Kaushal,	AGM	SJPNL
8.	Shri Chandan Singh	EE,	HPPCB
9.	Shri Anil Mehta	C/E(D&M)	JSV



**HP State Pollution Control Board**  
HIM Parivesh Bhawan, Phase-III, New Shimla-09  
Phone No. 0177-2673766, 2673020



**Most Urgent-Reminder**

**No. HPSPCB/ OA No. 673 of 2018 & 735 of 2023/24-9833**  
To

**Dated: 20/09/2025**

**Member Secretary**

**Central Pollution Control Board**

*Kind attention: Gautam Sondhi, Scientist-B, WQM-I Central Pollution Control Board*

**Subject: CPCB Draft report-2025 on Polluted River Stretches- Submission of views/ suggestions/ comments thereof.**

Sir

This is in reference to the draft report-2025 on Polluted River Stretches received through e-mail dated 17.09.2025 from the Scientist-B, WQM-I, CPCB Delhi vide which it was requested to furnish views/ suggestions/ comments on the draft report.

In this context, please find enclosed the views, suggestions, and comments for the following rivers: MARKANDA, SWAN, KAUSHALYA, GIRI, and YAMUNA for your consideration. Comments for the remaining rivers will be shared shortly.

Yours faithfully

**Encl.: As above**

Signed by

Parveen Chander Gupta

**(Dr. Parveen Gupta)**  
Date: 19-09-2025 16:02:09

**Member Secretary**

**HP State Pollution Control Board**

<b>Priority I- River Markanda from U/s Kala Amb to Naraingarh</b>			
	<b>Maximum of BOD (in mg/L) observed during 2022 and 2023 (as per Draft Report</b>	<b>Maximum of BOD (in mg/L) observed during 2024 (as per Draft Report of CPCB)-</b>	<b>Comments</b>
River Markanda At U/S Kala Amb (H.P)	8.0 (Priority-IV)	20.0 (Priority-III)	<ul style="list-style-type: none"> <li>• River Markanda at U/s Kala Amb (H.P.) is monitoring point present in the State of H.P. and is also the exit point of River Markanda from the Himachal Pradesh. The BOD level has shown increase from <u>8.0 mg/L (2022-23)</u> due to collection of samples during the period stagnation of water at Markanda bridge because of construction of dyke wall under the Markanda Bridge by the State of Haryana. Since River Markanda is non perennial therefore results regular water quality monitoring – 12-month data is required to be taken into consideration before drawing conclusion regarding the BOD.</li> <li>• <b><u>Since BOD level is less than 10 mg/L for 2022 and 2023 in the State of H.P. The stretch should be counted in Priority IV for assessment year of 2022 and 2023.</u></b></li> </ul>
River Markanda At Naraingarh (Haryana)	99.0 (Priority-I)	52.0 (Priority-)	<ul style="list-style-type: none"> <li>• <b><u>River Markanda At Naraingarh (Haryana) is monitoring point present in the State of Haryana and need not be included in the list of Himachal Pradesh. Therefore, River Markanda may not be counted in Priority I or II for Himachal Pradesh.</u></b></li> </ul>

<b>Priority II- RIVER SWAN FROM D/S OF UNA AT RAMPUR BRIDGE TO DHANGLA VILLAGE</b>			
	Maximum Value of BOD (in mg/L) observed during 2022 and 2023 (as per Draft Report of CPCB)-	Maximum Value of BOD (in mg/L) observed during 2024 (as per Draft Report of CPCB)-	Comments
River Swan D/S Of Una At Rampur Bridge	4	6	<p>Data Summary for year 2022 (Results enclosed as <b>Annexure-I</b>)</p> <ul style="list-style-type: none"> <li>• BOD: Predominantly 0.1-2.0 mg/l, with isolated peak in December (i.e 4.0 mg/l) only for one station i.e. Swan River D/s Santoshgarh (Bhangla).</li> <li>• DO: Uniformly high, ranging 6.0-8.8 mg/l.</li> <li>• TC: 70-1600 MPN/100 ml, significantly lower than the CPCB limit of 5000.</li> <li>• Classification: Overall Class B (outdoor bathing water quality).</li> </ul> <p>2 Data Summary for year 2023(Results enclosed as <b>Annexure-II</b>)</p> <ul style="list-style-type: none"> <li>• BOD: Values remained below 3 mg/l at all stations, except two instances (January and July 2023), where 3.0-4.0 mg/l was recorded, still below the threshold for Priority II.</li> <li>• DO: Consistently 5.5-7.9 mg/l, ensuring healthy aquatic conditions.</li> <li>• TC: 13-170 MPN/100 ml, well within safe limits.</li> <li>• Classification: Overall Class B across the monitoring year.</li> </ul>
River Swan D/S Bela Bathari (Bhangla)	4	6	
River Swan At Dhangla Village, Santoshgarh	30	15	<p><b>5. Distinction between Himachal and Punjab Stretches</b></p> <p>As per the Draft Report: Punjab Stretch of River Swan (Dhangla, Santokhgarh): Reported BOD up to 15 mg/l, thereby qualifying as Priority-II polluted stretch.</p> <p>Whereas in Himachal Stretch of River Swan (Una district- between Rampur to Bhangla): BOD rarely exceeds 3.0 mg/l, with maximum observed 4mg/l in isolated months only.</p> <p>It is therefore evident that the deterioration in Swan River quality has been observed downstream in Punjab, and it is scientifically unsound to extrapolate those values upstream into Himachal Pradesh.</p>

<b>Priority-III</b>																							
<b>RIVER GIRI FROM D/S YASHWANT NAGAR AFTER CONF. WITH ASHWANI KHAD TO D/S SATAUN</b>																							
	<b>Maximum Value of BOD observed during 2022 and 2023</b>	<b>Maximum Value of BOD (in mg/L) observed during 2024</b>	<b>Comments</b>																				
River Giri At D/S Yashwant Nagar After Conf. With Ashwani Khad At Yashwant Nagar- Near Shani Mandir	16	1	From April 2022 to December 2024, in the Giri River, BOD values were observed above 3 mg/L only on 1-2 occasions. Overall, the water quality of these rivers complied with the prescribed standards. Such occasional exceedances do not indicate a constant degradation in water quality trends. On the contrary, the water quality of the Kaushalya and Giri Rivers remains satisfactory and is mostly in compliance with the CPCB's prescribed criteria.																				
River Giri After Confluence of Ashwani River At Village Maryog	5	1																					
River Giri D/S Sataun	3.2	1.9	<ul style="list-style-type: none"> <li>The Max. BOD level in the year 2024 as per CPCB report is below 3 mg/L.</li> <li>The BOD levels in 2025 as per River Monitoring of point River Giri D/s Sataun are tabulated as below: <table border="1" style="margin-left: 40px;"> <thead> <tr> <th colspan="2" style="text-align: center;">BOD of River Giri D/s Sataun</th> </tr> <tr> <th style="text-align: center;">Month</th> <th style="text-align: center;">BOD mg/l</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Jan-25</td> <td style="text-align: center;">1.3</td> </tr> <tr> <td style="text-align: center;">Feb-25</td> <td style="text-align: center;">1.4</td> </tr> <tr> <td style="text-align: center;">Mar-25</td> <td style="text-align: center;">1.2</td> </tr> <tr> <td style="text-align: center;">Apr-25</td> <td style="text-align: center;">1.5</td> </tr> <tr> <td style="text-align: center;">May-25</td> <td style="text-align: center;">1.3</td> </tr> <tr> <td style="text-align: center;">Jun-25</td> <td style="text-align: center;">1.3</td> </tr> <tr> <td style="text-align: center;">Jul-25</td> <td style="text-align: center;">1</td> </tr> <tr> <td style="text-align: center;">Aug-25</td> <td style="text-align: center;">1</td> </tr> </tbody> </table> </li> <li>The BOD level in 2025 is also below 3 mg/L.</li> <li>Hence, the stretch is recommended to be removed from Polluted River Stretch Priority-III and need not be included.</li> </ul>	BOD of River Giri D/s Sataun		Month	BOD mg/l	Jan-25	1.3	Feb-25	1.4	Mar-25	1.2	Apr-25	1.5	May-25	1.3	Jun-25	1.3	Jul-25	1	Aug-25	1
BOD of River Giri D/s Sataun																							
Month	BOD mg/l																						
Jan-25	1.3																						
Feb-25	1.4																						
Mar-25	1.2																						
Apr-25	1.5																						
May-25	1.3																						
Jun-25	1.3																						
Jul-25	1																						
Aug-25	1																						

<b>Priority IV- River Yamuna from Paonta Sahib To D/S Paonta Sahib</b>																																											
	<b>Maximum Value of BOD (in mg/L) observed during 2022 and 2023 (as per Draft Report of CPCB)-</b>	<b>Maximum Value of BOD (in mg/L) observed during 2024 (as per Draft Report of CPCB)-</b>	<b>Comments</b>																																								
River Yamuna At Paonta Sahib (H.P.)	9.0(Priority-IV)	2.6	<ul style="list-style-type: none"> <li>The Max. BOD level in the year 2024 as per CPCB report is below 3.0 mg/L, hence the stretch is recommended to be removed from Polluted River Stretch Priority-IV.</li> <li>The BOD levels in 2025 as per River Monitoring of point River Yamuna D/S Sun Pharmaceuticals and River Yamuna D/S Paonta Sahib are tabulated as below: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th colspan="2" style="text-align: center;"><b>BOD of River Yamuna D/s Sun Pharmaceuticals</b></th> <th colspan="2" style="text-align: center;"><b>BOD of River Yamuna D/s Paonta Sahib</b></th> </tr> <tr> <th style="text-align: center;">Month</th> <th style="text-align: center;">BOD mg/l</th> <th style="text-align: center;">Month</th> <th style="text-align: center;">BOD mg/l</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Jan-25</td> <td style="text-align: center;">1.8</td> <td style="text-align: center;">Jan-25</td> <td style="text-align: center;">2.1</td> </tr> <tr> <td style="text-align: center;">Feb-25</td> <td style="text-align: center;">1.7</td> <td style="text-align: center;">Feb-25</td> <td style="text-align: center;">1.8</td> </tr> <tr> <td style="text-align: center;">Mar-25</td> <td style="text-align: center;">1.9</td> <td style="text-align: center;">Mar-25</td> <td style="text-align: center;">1.8</td> </tr> <tr> <td style="text-align: center;">Apr-25</td> <td style="text-align: center;">1.3</td> <td style="text-align: center;">Apr-25</td> <td style="text-align: center;">1.8</td> </tr> <tr> <td style="text-align: center;">May-25</td> <td style="text-align: center;">1.7</td> <td style="text-align: center;">May-25</td> <td style="text-align: center;">1.9</td> </tr> <tr> <td style="text-align: center;">Jun-25</td> <td style="text-align: center;">1.3</td> <td style="text-align: center;">Jun-25</td> <td style="text-align: center;">1.9</td> </tr> <tr> <td style="text-align: center;">Jul-25</td> <td style="text-align: center;">1</td> <td style="text-align: center;">Jul-25</td> <td style="text-align: center;">1.1</td> </tr> <tr> <td style="text-align: center;">Aug-25</td> <td style="text-align: center;">1</td> <td style="text-align: center;">Aug-25</td> <td style="text-align: center;">1</td> </tr> </tbody> </table> </li> </ul>	<b>BOD of River Yamuna D/s Sun Pharmaceuticals</b>		<b>BOD of River Yamuna D/s Paonta Sahib</b>		Month	BOD mg/l	Month	BOD mg/l	Jan-25	1.8	Jan-25	2.1	Feb-25	1.7	Feb-25	1.8	Mar-25	1.9	Mar-25	1.8	Apr-25	1.3	Apr-25	1.8	May-25	1.7	May-25	1.9	Jun-25	1.3	Jun-25	1.9	Jul-25	1	Jul-25	1.1	Aug-25	1	Aug-25	1
<b>BOD of River Yamuna D/s Sun Pharmaceuticals</b>		<b>BOD of River Yamuna D/s Paonta Sahib</b>																																									
Month	BOD mg/l	Month		BOD mg/l																																							
Jan-25	1.8	Jan-25	2.1																																								
Feb-25	1.7	Feb-25	1.8																																								
Mar-25	1.9	Mar-25	1.8																																								
Apr-25	1.3	Apr-25	1.8																																								
May-25	1.7	May-25	1.9																																								
Jun-25	1.3	Jun-25	1.9																																								
Jul-25	1	Jul-25	1.1																																								
Aug-25	1	Aug-25	1																																								
River Yamuna D/S Sun Pharmaceuticals	3.5 (Priority-V)	2.7																																									
River Yamuna D/S Paonta Sahib	3.6 (Priority-V)	2.8	<p>The BOD level in 2025 is also below 3 mg/L.</p> <ul style="list-style-type: none"> <li>Hence, the stretch is recommended to be removed from Polluted River Stretch Priority-III and need not be included.</li> </ul>																																								

**Priority III-  
RIVER KAUSHALYA AT U/S PARWANOO**

	<b>Maximum Value of BOD (in mg/L) observed during 2022 and 2023 (as per Draft Report of CPCB)-</b>	<b>Maximum Value of BOD (in mg/L) observed during 2024 (as per Draft Report of CPCB)-</b>	<b>Comments</b>
River Kaushalya At U/S Parwanoo	16 (Priority III)	4	<ul style="list-style-type: none"> <li>• The water quality of the Kaushalya River has consistently shown good results. HPSPCB carries out monthly monitoring at these locations, and the observed water quality parameters generally conform to Class B standards as per the Central Pollution Control Board's (CPCB) Best Designated Use classification.</li> <li>• From April 2022 to December 2024, in the Kaushalya river, BOD values were observed above 3 mg/L only on 1-2 occasions. Overall, the water quality of these rivers complied with the prescribed standards. Such occasional exceedances do not indicate a constant degradation in water quality trends. On the contrary, the water quality of the Kaushalya remains satisfactory and is mostly in compliance with the CPCB's prescribed criteria.</li> <li>• In view of the above, it is requested that these river stretches may be reviewed again and should not be placed under Priority Class III solely on the basis of 1 or 2 exceedances observed in a two-year trend. It is further requested that the Kaushalya River at U/s Parwanoo be removed from Priority Class III.</li> </ul>



courtcasengt5 &lt;courtcasengt5@gmail.com&gt;

---

**CPCB Draft Report-2025 on Polluted River Stretches- Submission of views/ suggestions/ comments thereof.**

---

courtcasengt5 &lt;courtcasengt5@gmail.com&gt;

Sat, Sep 20, 2025 at 5:10 PM

To: gautamsondhi.cpcb@gov.in

Cc: nazim.cpcb@nic.in, jcb.cpcb@nic.in, ms pcb &lt;mshppcb1@gmail.com&gt;, mscb.cpcb@nic.in

Sir

In continuation to the trailing email, please find enclosed the comments on the PRS Beas as per Draft PRS Report 2025

[Quoted text hidden]

---

**2 attachments****Comments to BEas River.pdf**

122K

**River monit 2022 and 2023 (1).xlsx**

18K

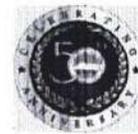
<b>Priority V- RIVER BEAS FROM U/S SUJANPUR TIHRA TO D/S NADAUN TOWN AFTER CONFLUENCE OF MAAN KHAD</b>			
	Maximum Value of BOD (in mg/L) observed during 2022 and 2023 (as per Draft Report of CPCB)-	Maximum Value of BOD (in mg/L) observed during 2024 (as per Draft Report of CPCB)-	Comments
River Beas U/S Sujanpur Tihra	4.8 (Priority-V)	2.6	<p>On the basis of water quality monitoring data for <b>2022 &amp; 2023 (Annexed herewith as Annexure-I)</b>, the following is submitted for kind consideration:</p> <p><b>1. Compliance with Criteria:</b></p> <p>a) At monitored locations (U/s and D/s of Sujanpur Tihra and D/S NADAUN TOWN AFTER CONFLUENCE OF MAAN KHAD), <b>BOD values have consistently remained between BDL to 1.2 mg/L for the year 2022 and in 2023 it remained below <math>\leq 3</math> mg/L except in month February 2023, May 2023, November 2023 which is well within the Primary Water Quality Criteria for outdoor bathing (BOD <math>\leq 3</math> mg/L).</b></p> <p>b) Whereas, the State Board is monitoring the water quality for various parameters, but no spike or exceedance has been observed in the other parameters.</p> <p><b>Year 2022:</b></p> <p>1. BOD: Predominantly from BDL- 1.2 mg/L, remained below &lt;3.0 mg/L</p> <p>2. DO: uniformly high, ranging between 7.7-9.1 mg/L.</p>
River Beas D/S Sujanpur Tihra	3.6 (Priority-V)	2.2	
River Beas D/S Nadaun Town After Confluence Of Maan Khad	3.4 (Priority-V)	2.6	

			<p>3. TC: 17-1600 MPN/100 ml, significantly lower than of CPCB limit of 5000.</p> <p><b>Year 2023:</b></p> <ol style="list-style-type: none"> <li>1. BOD: remained below 3 mg/L, except in month February, May, November 2023.</li> <li>2. DO: uniformly high, ranging between 7.6-9.0 mg/L.</li> <li>3. TC: 17-220 MPN/100 ml, significant lower than of CPCB limit of 5000.</li> </ol> <p><b>Whereas, in the 2024 the max BOD of these locations was also below &lt;3.0 mg/L</b></p> <p>Therefore, the incidents in month February, May, November 2023 where the BOD was observed &gt; 3.0 mg/L may kindly be viewed as sampling and analysis error. Temporary elevations of BOD (in month February, May, November 2023) are site-specific and doesn't reflect the whole stretch. These isolated values are observed may be due to movement of stray/domestic animals such as buffalo, cows, goat etc. Moreover, no such increase in BOD was observed in the next year i.e. 2024.</p> <p>Therefore, in view of above, it is humbly requested that RIVER BEAS from U/S SUJANPUR TIHRA to D/S NADAUN TOWN AFTER CONFLUENCE OF MAAN KHAD may kindly be excluded from the final list of polluted river stretches (Draft Polluted River Stretches, 2025).</p>
--	--	--	--





**HP State Pollution Control Board**  
HIM Parivesh Bhawan, Phase-III, New Shimla-09  
Phone No. 0177-2673766, 2673020 FAX-0177-2673018



**No. OA No. 673 of 2018/Polluted River Stretches** 16243-258 Dated:- 28/07/2026

To,

<b>Principal Chief Conservator of Forests (HoFF)</b> , Forests Department, Shimla-01	<b>Deputy Commissioner</b> , Solan, Sirmour, Una, Shimla, Hamirpur.
<b>The Director</b> , Directorate of Rural Development, SDA Complex, Kasumpti, Shimla HP.	<b>The Director</b> , Department of Environment Sci. Tech. & Climate Change
<b>The Director, Health Services</b> , Block No. 18-B, HP.	<b>The Director</b> , Department of Industries Shimla-02
<b>The Chief Executive Officer</b> Baddi Barotiwala Nalagarh Development Authority (BBNDA), MDR-7, Industrial Park Phase, Jharmajri, District Solan, Barotiwala – 174103, HP.	<b>The Director</b> , Urban Development Tolland Shimla
<b>The Chief Executive Officer</b> HIMUDA (Himachal Pradesh Housing & Urban Development Authority), Nigam Vihar, Shimla, HP.	<b>The CEO-cum-Director</b> , Baddi Infrastructure Limited, EPIP, Phase-I, Jharmajri, Tehsil Baddi, District Solan, HP.
<b>Engineer in Chief</b> , Jal Shakti Bhawan, Shimla-05	<b>Managing Director</b> , Shimla Jal Prabandhan Nigam Limited, US Club, Shimla-01

**Subject: Restoration plans for identified Polluted River Stretches (PRS)**

Sir,

This is in reference to the report issued by the Central Pollution Control Board (CPCB) identifying "*Polluted River Stretches for Restoration of Water Quality, 2025*", based on the water quality data for the years 2022 and 2023. The said report is enclosed for your kind reference.

In this regard, it is informed that the progress of restoration plans prepared by the States for the polluted river stretches (PRS) identified earlier in 2018 is being monitored by the River Rejuvenation Committees (RRCs) at the State level and the Central Monitoring Committee (CMC) at the Central level. This monitoring is being carried out in compliance with the orders of the Hon'ble National Green Tribunal (NBG) dated 20.09.2018, 08.04.2019, and 21.09.2020 in O.A. No. 673/2018, in the matter of the news item published in *The Hindu*, authored by Shri Jacob Koshy, titled "*More river stretches are now critically polluted: CPCB*".

Further, as per *Polluted River Stretches for Restoration of Water Quality, 2025*, 10 rivers have been found non-compliant with the prescribed Water Quality Criteria with respect to Biochemical Oxygen Demand (BOD). The details of the identified polluted river stretches are provided in the table below.

S. No.	River	Polluted river stretch/ location	Priority Class
1	RATTA	RIVER RATTA BEFORE CONF. TO RIVER SIRSA	I
2	MARKANDA	RIVER MARKANDA FROM U/S KALA AMB TO NARAINGARH	I
3	BALD	RIVER BALD D/S LANDFILLSITE AT BADDI	II
4	SARSA (SIRSA)	RIVER SARSA (SIRSA) FROM U/S SITOMARHI NALLAH TO BADDI	II
5	SWAN	RIVER SWAN FROM D/S OF UNA AT RAMPUR BRIDGE TO DHANGLA VILLAGE	II
6	KAUSHALYA	RIVER KAUSHALYA AT U/S PARWANOO	III
7	GIRI	RIVER GIRI FROM D/S YASHWANT NAGAR AFTER CONF. WITH ASHWANI KHAD TO D/S SATAUN	III
8	ASHWANI KHAD	ASHWANI KHAD FROM U/S OF WEIR SITE OF WTP NEAR ASHWANI BRIDGE TO U/S YASHWANT NAGAR	IV
9	YAMUNA	RIVER YAMUNA FROM POANTA SAHIB TO D/S POANTA SAHIB	IV
10	BEAS	RIVER BEAS FROM U/S SUJANPUR TIHRA TO D/S NADAUN TOWN AFTER CONFLUENCE OF MAAN KHAD	V

In view of the above, you are requested to kindly go through the enclosed report and take necessary action to ensure updating/formulation of the restoration plans for rivers and water bodies with respect to the identified polluted river stretches.

Yours faithfully,

Signed by

Parveen Chander Gupta

**Dr. Praveen Chander Gupta**  
Date: 27-01-2026 22:52:31

**Member Secretary**

**HP State Pollution Control Board, Shimla-09**

**Copy to**

1. **The Chief Secretary** to GoHP for kind information please.

**(Dr. Praveen Chander Gupta)**

**Member Secretary**

**HP State Pollution Control Board, Shimla-09**



# SHIMLA JAL PRABANDHAN NIGAM LIMITED

# 3283

(A jointly owned company of M.C. Shimla and Govt. of H.P.)

CIN- U74999HP2018SGC007069

Regd. Office: - US Club, Forest Road, Shimla-171001 (H.P)

Tel no. 0177-2650680

Email ID: sjpnlt@gmail.com

No. SJPNL/OA 673 of 2018/2025-26-4258-62

Dated: 12/02/2026

To

**The Member Secretary,**  
H.P. State Pollution Control Board,  
Him Parivesh, Phase -III, Shimla-9.

**Subject: Submission of monthly progress report for the Rejuvenation of Polluted River Stretches in the whole State as per the revised format of Ministry of Jal Shakti, GoI in compliance to the Hon'ble National Green Tribunal order in OA No. 673 of 2018 titled News Item Published in "The Hindu" titled More River Stretches are now critically Polluted: CPCB"- Reg.**

Sir,

This is with reference to Hon'ble NGT matter O.A. 673/2018 titled More river stretches are now critically polluted: CPCB.

In this context, the requisite information with respect to directions of Hon'ble NGT Matter in O.A. 673/2018 on the actions points pertains to Shimla Jal Prabandhan Nigam Limited (SJPNL) for the month of **January, 2026** is attached as **Annexure-A**.

o/c

Managing Director-cum-CEO,  
Shimla Jal Prabandhan Nigam Limited,  
US Club, Shimla-1.

**Copy for information to:**

1. The Director, Urban Development, Pallika Bhawan, Talland Shimla-2, H.P.
2. The Engineer-in-Chief, Jal Shakti Vibhag, Jal Shakti Bhawan, Himachal Pradesh, Shimla-5.
3. The General Manager, SJPNL, US Club, Shimla-1, H.P.
4. The Additional General Manager, SJPNL, Sewerage Division, US Club, Shimla-1, H.P.

o/c

Managing Director-cum-CEO,  
Shimla Jal Prabandhan Nigam Limited,  
US Club, Shimla-1.

**National Mission for Clean Ganga**  
**Format for submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018**  
**(in compliance to NGT order dated 24.09.2020)**

**For the State of Himachal Pradesh**

**Overall Status of the Shimla City:**

I. Total Population: Urban & Rural Population separately: **2,15,000**

II. Estimated Sewage Generation (MLD) : **29 MLD**

III. **Details of Sewage Treatment Plant:**

- Existing no. of STPs and Treatment Capacity (in MLD): **6 No. of STPs and 46.96 MLD**
- Capacity Utilization of existing STPs: **24.60 MLD**
- MLD of sewage being treated through Alternate Technology: **4.40 MLD (Septic Tanks)**
- Gap in Treatment Capacity in MLD: **Nil**
- No. of Operational STPs: **06 No.**
- No. of Complying STPs: **06 No.**
- No. of Non-complying STPs: **Nil**

**Details of each existing STP in Shimla City**

S.No.	Location	Existing STP Capacity (MLD)	Capacity Being Utilized (MLD)	Operational Status of STP	Compliance Status of STP
1.	At Lalpani near Badagaon (STP Lalpani)	11.00+14.20 =25.20	13.00	Operational	Complying
2.	Below Malyana Bus Stand (STP Malyana)	3.22+5.2 = 8.42	3.90	Operational	Complying
3.	At Dhalli (STP Dhalli)	0.76+1.50= 2.26	1.20	Operational	Complying
4.	At Bermu (STP Snowdon)	1.35	1.10	Operational	Complying
5.	At Golcha (STP North Disposal)	5.80	4.70	Operational	Complying
6.	Below Andri (STP Summerhill)	3.93	0.70	Operational	Complying
	<b>Total</b>	<b>46.96</b>	<b>24.60</b>		

Details of under Construction STPs in Shimla City

3285

S.No.	Location	Capacity of the Plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
1.	STP Lalpani	25.20 MLD	100%	20494	No gap in treatment capacity and daily sewage received.
2.	STP Malyana	8.42 MLD	100%	4440	No gap in treatment capacity and daily sewage received.
3.	STP Dhalli	2.26 MLD	100%	1366	No gap in treatment capacity and daily sewage received.
4.	STP Snowdon	1.35 MLD	Retrofitting of STPs is in progress	1025	March ,2026
5.	STP North Disposal	5.80 MLD		4782	
6.	STP Summer Hill	3.93 MLD	90% work completed rest is in progress	2049	
<b>Total (MLD)</b>		<b>46.96</b>		<b>34156</b>	

Details of Proposed STPs in Shimla City

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/Under Tendering/Work to be Awarded)	Likely Date of Completion
1.	At Dogra Bridge (STP Panthaghatti)	3.1 MLD	Construction of STP started at site.	-----
2.	At Totu Bhariyal (STP Totu)	2.0 MLD	Construction of STP started at site.	-----
3.	Dhalli-II (STP Dhalli-II)	1.4 MLD	Tender has been floated.	-----
4.	Mashobra (STP Mashobra)	1.65 MLD	Administrative approval & estimate sanction has been accorded and land transfer case is in progress.	-----
<b>Total (MLD)</b>		<b>8.15</b>		

3286

**Himachal Pradesh  
Jal Shakti Vibhag**

No. JSV-SE-(P&I-I) D-I-NGT (673/2018) /2026 11242-61

Dated: 24/02/2026

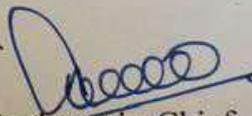
To

The Member Secretary,  
Himachal Pradesh State Pollution Control Board (HPSPCB),  
Him Parivesh Bhawan Phase-III,  
Below BCS, New Shimla-09

**Subject: Regarding 21<sup>st</sup> Central Monitoring Committee in NGT Matter OA No.673 of 2018.**

Kindly refer to your mail dated 3.02.2026 vide which revised MPR as per MoJS pertaining to JSV is enclosed for the 21<sup>st</sup> Central Monitoring Committee in NGT Matter OA No.673 of 2018 to be held on 27.02.2026.

**DA:** As above



Engineer-in-Chief,  
Jal Shakti Vibhag,  
Jal Shakti Bhawan, Shimla-05

Copy to:

1. All Chief Engineer under Jal Shakti Vibhag for information, confirmation and implementation of the sewerage schemes.
2. All The Superintending Engineer Jal Shakti Circle for information with request to submit the above report on monthly basis before 10<sup>th</sup> of every month.

Engineer-in-Chief,  
Jal Shakti Vibhag,  
Jal Shakti Bhawan, Shimla-05

**Details of Sewage Treatment Plant (Except Shimla Town):**

- Total no.of Existing STPs in Urban area : 69Nos.
- Total Treatment Capacity of STPs in Urban area(in MLD) : **100.663**
- Total Capacity Utilization of existing STPs in Urban area (Sewage inflow) (in MLD) : **63.87048**
- No. of Operational STPs : 68 Nos

**Rural Sector:**

- Total no. of Existing STPs in Rural area : 8 Nos.
- Total Treatment Capacity of STPs in Rural area (in MLD) : **7.543**
- Total Capacity Utilization of existing STPs in Rural area (in MLD) : **3.77**
- No. of Operational STPs : 7No  
(1Nos damaged due to floods)

**Details of each existing STP in the State (Except Shimla Town) Urban Sector**

<b>Details of STP (Operational) Urban Shimla Zone</b>				
<b>Sr. No.</b>	<b>Name of STP</b>	<b>Capacity (MLD)</b>	<b>Capacity Utilized (MLD)</b>	<b>Status of STP (Operational / Non-Operational)</b>
1	Rampur-Khopri	1	0.85	Operational
2	Rampur-Chuhabag	0.5	0.47	Operational
3	Rohru- Near Radha Swami Petrol Pump	1.745	2	Operational
4	Jubbal- Below 22 KVSub-Station HPSEB Jubbal Ghunglidhar (Kanhhol)	0.651	0.35	Operational
5	Kotkhai Town - Zone II	0.305	0.06	Operational
6	Kotkhai Town - Zone III	0.163	0.04	Operational
7	Narkanda	0.45	0.25	Operational
8	Theog	1.15	0.2	Operational
9	Sunni	0.65	0.32	Operational
10	Paonta Sahib -Zone -1 (Devi Nagar)	0.44	0.44	Operational
11	Paonta Sahib-Zone -II (Main Bazar )	1	0.7	Operational
12	Paonta Sahib-Zone -III (Jambu Ka Khalla )	1.72	0.8	Operational
13	Solan, Shamti	2.9	1.8	Operational
14	Parwanoo	1	0.3	Operational

15	Arki Town	0.7	0.4	Operational
16	Nalagarh Town- Mandiyapur	3.62	1.37	operational
17	CETP Baddi	5.5	1.34	Is not maintained by JSV
18	Kunihar ( newly added ULB)	0.9	0.69	operational
19	Khaneri	1.2	0.6	
<b>Details of STP (Operational) Urban Hamirpur Zone</b>				
20	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	0.85	Operational
21	Ghumarwin (Bajohra MC ward)	1.2	1.2	Operational
22	Hamirpur Town-Zone No. I	3.13	2	Operational
23	Hamirpur Town -Zone No. II	1.35	1.35	Operational
24	Hamirpur Town- Zone No. III	0.68	0.68	Operational
25	Hamirpur- STP Ward No. 11	0.57	0.2	Operational
26	Nadaun/ Nagarda Nr Hospital	1.69	0.75	Operational
27	Sewerage scheme to Sujapur Town (Zone 1) Near HPSEB sub Station Sujapur	1.5	1.2	Operational
28	Sewerage scheme to Sujapur Town(Zone II) Near Govt ITI Doli Sujapur	1.75	0.5	Operational
29	Jogindernagar-Village Majahrnoo	1.73	1.49	Operational
30	Sarkaghat-Paplog Zone B	0.7	0.37	Operational
31	Sarkaghat-Barchhwar Zone-C	1.67	1.35	Operational
32	Una- Chandarlok Colony for Zone D	0.65	0.24	Operational
33	Una- Rampur for Zone A&B	2.53	0.58	Operational
34	Mehatpur- Zone A,B & C - Basdhera	0.73	0.2	Operational
35	Gagret	3.14	0.05148	
36	Sandhole Phase -I( newly added ULB)	0.31	0.20	operational

<b>Details of STP (Operational) Urban Mandi Zone</b>				
37	Kullu Town- Lanka Bekar	2.57	2.55	Operational
38	Kullu Town-Bhootnath	2.5	2.46	Operational
39	Kullu Town-Badah	0.38	0.38	Operational
40	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	3	Operational
41	Bhunter -Mela Ground	0.99	0.99	Operational
42	Bhunter- Sarabai	0.46	0.45	Operational
43	Bhunter- Jarad	0.87	0.81	Operational
44	Mandi –Raghunath ka Padhar	3.83	3.5	Operational
45	Mandi- Khaliyar	0.47	0.46	Operational
46	Sundernagar (Chandpur)	4.5	3.25	Operational
47	Rewalsar (Chalahar)	0.35	0.1	Operational
<b>Details of STP (Operational) Urban Dhramshala Zone</b>				
48	Dharamshala- Chellian	6.1	4	operational
49	Dharamshala -Old Charri Road	0.2	0.2	operational
50	Dharamshala -Ramnagar	0.03	0.03	operational
51	Dharamshala- Bhagsu	0.052	0.052	operational
52	Dharamshala- Chellian Near Nag Mandir	0.165	0.165	operational
53	Dharamshala-Mela ground Gamru	1.4	1.1	operational
54	Nagrota (village Tharu near Baner Khad)	1.34	1.2	operational
55	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	1.25	operational
56	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	1.68	operational
57	Kangra-STP Zone -II Near Bye pass Kangra	1.46	1.3	operational
58	Kangra- STP Zone -III Old Kangra near Fort	0.63	0.54	operational
59	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	0.35	operational

60-	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	0.54	Operational
61	Dehra- Near Shamshan Ghat Dehra	1.38	1.38	operational
62	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	2.03	operational
63	Chamba - STP Barga -1	1.501	1.501	Operational
64	Chamba -STP Barga-2	0.77	0.77	Operational
65	Chamba -STP at Bhagot	0.89	0.89	Operational
66	Chamba-STP at Karian	0.49	0.4	Operational
67	Chowari	1.1	0.041	Operational
68	Chamba- Parel	0.87	0.31	operational
69	Dalhousie	2.7	0	non-operational
	<b>SepticTanks</b>			
1	Kotkhaitown- ZoneI SepticTank(200users)	0.105	0.01	Operational
2	Mehatpur-ZoneD Basdhera(SepticTank)	0.1	0.06	Operational
		<b>0.205</b>	<b>0.07</b>	

### RuralSector

<b>Shimla zone Rural areas STP</b>				
1	R/Peo -Sarbo	1	0.95	operational
2	Sangla (Phase - II ,III,IV and V)	0.063	0.01	operational
3	Jhakri	1	0.69	operational
<b>Hamirpur zone Rural areas STP</b>				
4	Chintpurni-Zone-I	0.57	0.57	operational
5	Chintpurni-Zone- II	2.01	0.70	operational
6	Chintpurni-Zone- III	2.49	0.65	operational
<b>Mandi zone Rural areas STP</b>				
7	Marhi-Manali	0.2	0.2	operational
<b>Dharamshala zone Rural areas STP</b>				
8	Bharmour- Hadsar	0.21	0	non-operational(damaged during july 2023 floods)

Septic Tanks				
Sarahan (4 No.)	0.124	0.124	Operational	

**Details of under construction STPs in the State (Except Shimla Town) Urban Sector:**

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Sewerage Scheme to Rampur- Dakolar	1.16	95%	80%	May 2026
Rajgarh	1.19	10%	0%	31.03.2027
Talai	1.65	50%	0	31.03.2032
Santokhgarh	2.5	95%	0	30.06.2026 (subject to availability of funds)
Dharamshala-Naddi	0.144	100%	WORK IN PROGRESS	Completed but not commissioned
Parwanoo Zone-II	1	99%	80%	31.08.2026
Mandi- Khaliyar	1.5 (under upgradation)	93%	1402	APRIL 2026 Subject to availability of funds
Mandi-Raghunath ka Padhar	9.08 (under upgradation)	93%	4329	APRIL 2026 Subject to availability of funds
Dharamshala-Jatehar	0.06	100%	Not applicable since its FSSM unit.	Completed but not commissioned.
Bajnath-Paprola (Zone-I)	2.18	25%	Applicable after completion of STP- currently Nil	Mar 2027
Bajnath-Paprola (Zone-II)	1.46	70%	Applicable after completion of STP- currently Nil	Dec 2026
Hamirpur- Bajuri	1.06	(Land Dispute)	0	Mar 2027 subject to availability of fund and land
Nerchowk	3.36	0%	0	1.12.2027 subject to availability of funds
G Ghumarwin Tikkri	0.50	Work awarded	0	30.06.2027 (Subject to availability of funds) The work is not started yet due to site dispute. Efforts are being made to resolve site dispute. FCA case submitted for land acquisition.
Ghumarwin (Bajohra MC Ward)	0.5	15%	0	(Subjected to availability of funds)

Location of STP	Capacity( in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Bhota	1.5	10%	0	(Subjected to availability of funds)
Kullu town badah (under upgradation from 0.38 to 1.5 )	1.50	40%	362	Dec 2026 subject to availability of funds
Manali- khakhnal/Rangri	17.4	0%	0	1.12.2028 subject to availability of funds
Banjar(sarai)	1.00	10%	0	Mar 2027 subject to availability of funds
Bilaspur- below Luxmi Narayan Temple(STP-1)	3.4	5%	0	Mar 2027
Palampur- Rodi-2	2.1	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur-maranda-1	1.5	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur- maranda-2	2.4	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur-chimbalhar	0.5	Nil	Applicable after completion of STP- currently Nil	March 2028
Shahpur town	1.67	Work awarded	Applicable after completion of STP- currently Nil	Yet to start

**Rural Sector:**

Location of STP	Capacity( in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Trilokpur –KheriJohron	1.5	100%	90%	March 2026
KalaAmb	1.7	CETP (100%) Constructed by DIC	85%	STP is already operational and maintained by DIC
Bangana	0.40	90%	0	10% work is pending due to

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
				non-availability of funds and completion date is subject to availability of funds
Rarang	0.10	95%	60%	June 2027
Thunag	0.32	-	-	STP and network damaged and filled with debris during cloud burst on 30.6.2025
Sewerage Scheme Hatkoti	0.651	85%	60%	Mar 2027
Bharmour Zone-I	0.30	95%	Applicable after completion of STP-currently Nil	31.8.2026
Janjheli	0.64	-	-	STP and network damaged and filled with debris during cloud burst on 30.6.2025
Killar	0.59	100% Network in progress	Applicable after completion of STP-currently Nil	31.08.2026
Providing Sewerage Taklech in Tehsil Rampur	0.5	30%	30%	Dec-2026
Providing Sewerage Scheme to Neri, Sandhole, Datwar Sohar and Ghanalain Tehsil Sandhole	0.78	95%	0	Dec 2026 (subject to availability of funds)
Bharmour Zone-II	1.00	65%	Applicable after completion of STP-currently Nil	31.12.2026
Providing Sewerage Scheme to Garola and Adjoining Village In Tehsil Bharmour Distt. Chamba	0.6	0%	Applicable after completion of STP-currently Nil	31.6.2027
Providing Sewerage system to GP Barandain Tehsil Nurpur	0.6		Applicable after completion of	31.8.2026

Location of STP	Capacity (in MLD)	Physical Progress (STP) in %	STATUS of I&D or house Sewer Connection	Completion Timeline
		90%	STP-currently Nil	
Providing Seweragesystem to Jassur & adjoining area in TehsilNurpur	1.10	40%	Applicable after completion of STP-currently Nil	31.12.2026
Providing Sewerage Scheme Chatrari in Gram Panchayat ChatrariTehsil& District Chamba	0.15	35%	Applicable after completion of STP-currently Nil	31.6.2027
DPR for providing sewerage scheme with STP and Augmentation of water supply schemes for Rehanareaetc.in tehsil Fatehpur Distt Kangra.	1.15	80%	Applicable after completion of STP-currently Nil	31.6.2026
Providing Sewerage Scheme Kot, RossoandThana areainTehsil Dharampur				
Kot	0.106	65%		Dec 2026 (Subjected to availability of funds)
Rosso	0.10	8%		
Thana	0.10	5%		
Chitkul	0.4	30%	0%	Oct 2026
Kalpa	0.42	50%	80%	Sep 2026
Providing Seweragescheme to heritagevillage Garli & Pragpur in Tehsil Pragpur	0.67	10%	Applicable after completion of STP-currently Nil	31.12.2027
Providing Seweragescheme to Udaipur Khas in GP Udaipur Tehsil & Distt. Chamba	0.48	20%	Applicable after completion of STP-currently Nil	31.12.2027
Providing Sewerage SchemeMehlain Gram Panchayat Mehla Tehsil & District Chamba	0.34	10%	Applicable after completion of STP-currently Nil	31.12.2026
Providing sewerage scheme to adjoining GP	2.5	work awarded	Applicable after completion of	31.07.2026

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Birta, Ghukari, Lalehar, Mator and Natehar etc. of Kangra town in Tehsil & Distt. Kangra (HP) zone -I			STP-currently Nil	
ZONE –II (including wet well 0.38+1.40)	<b>1.78</b>	Work awarded	Applicable after completion of STP-currently Nil	Not started
DPR for providing sewerage scheme to Nagrota Surian in Tehsil Jawali	<b>1.87</b>	20%	Applicable after completion of STP-currently Nil	31.03.2027
Providing sewerage facility to village GP Hatwas, Kheerchamba Tharu, Kowari and adjoining areas in Tehsil Nagrota Bagwan	<b>2.6+0.3</b>	10%	Applicable after completion of STP-currently Nil	31.03.2028
Providing Sewerage scheme to Nichar and EMRS Nichar in GP Nichar	0.45	10%	0	Oct 2026
Providing Sewerage scheme to village Pangi in GP Pangi Tehsil Kalpa	0.42	10%	20%	Oct 2026
Providing Sewerage scheme to Namgia village in G.P. Namgia Tehsil,	0.20	50%	80%	Sep 2026
Providing Sewerage facilities including STP to Tabo and Lari adjoining areas in GP Tabo				
Tabo	0.2	0%	0	Sep 2027
Lari	0.13	0%	0	Sep 2027
Providing sewerage scheme to Kaza village in GP KAZA (STP component only)	0.41	0%	0%	Oct 2027

**Details of proposed STPs in the State (Except Shimla Town)****Urban Sector:**

<b>Location of STP</b>	<b>Capacity of STP proposed (in MLD)</b>	<b>Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)</b>	<b>Likely Date of Completion</b>
Chopal	0.60	Tender has been canceled	Non- availability of funds
Nerwa	0.66	A/A and E/S has been accorded. Action is held up due to non-availability of budget	Non- availability of funds (not started)
Bilaspur-Lower Lakhanpur (STP-2)	2	0%	Mar 2027
Palampur Nihang	0.5	Tendering/work to be awarded	Yet to start
Jawali Town	1.50	Tendering/work to be awarded	Yet to start
Palampur Rodi -1	1.5	Tendering/work to be awarded	Yet to start
Mehatpur-Zone-E&FBasdhera	1.30	At DPR stage	As per availability of funds
Chirgaon	0.70	At DPR stage	As per availability of funds
shadabhai	7 (proposed for upgradation from 0.46 to 7)	At DPR stage	subject to approval; from funding agency
Nirmand	0.93	At DPR stage	Funded under SBM (Unavailability fund further action could not be taken)
Solan-Zone-1 (Below Khundi Dhar) near Shamti	6.35	At DPR stage	As per availability of funds
Solan-Zone-II	3.4		
Solan Zone-III	2.6		
Solan Zone-IV	0.70		
Kandaghat	Phase I: 0.20 Phase II: 0.93	At DPR stage	As per availability of funds
Tahliwal	1	At DPR Stage	As per availability of funds

Daulatpur	1	At DPR Stage	As per availability of funds
Amb	1.9	At DPR Stage	As per availability of funds
Lunkhari khad (under sewerage scheme bangana town)	0.85	At DPR Stage	As per availability of funds
Karsog	1.93	At T/S stage	Under tendering tentative date of completion Dec 2028
Nahan-Zone-I	4.58	TS under preparation	April 2028 subject to availability of funds
Nahan-Zone-II	2.92		
Nahan-Zone-III	1.28		

**RuralSector:**

Location of STP	CapacityofSTP proposed ( in MLD)	StatusofProject(at DPR Stage/ Under Tendering/Workto be Awarded)	LikelyDateof Completion
Providing Sewerage Scheme to Dharampur, Banwar, Richali and adjoining area in Tehsil Dharampur			
Dharampur	0.3	0	Dec 2027 (Subjected to availability of funds)"
Banwar	0.2		
Richhali	0.1		
Providing Seweragescheme to SeothKhanoud Proun Tehsil Dharampur	0.2 0.1	Under tendering	Mar 2027 (Subjected to availability of funds)"
Providing Seweragescheme to Chowki, Rakhera and RiyurTehsil Dharampur			
Chowki	0.171	Under tendering	Mar 2027 (Subjected to availability of funds)
Rakhera	0.1		
Riyur	0.14		

Sangla(Phase I)	0.039	At DPR Stage	
Keylong(Zone-I)	340 KLD	Scheme re-approved under PMJVK T/S under process	Dec 2028 (Subjected to availability of funds)
Keylong(Zone-II & Zone-III)	400 KLD		
UdaipurZone-I	0.22	At DPR stage	Subject to approval from funding agency.
UdaipurZone-II	0.26		
Zone-A( Ajnoli)	0.50	At DPR Stage	Subject to approval from funding agency
Zone B( at lower Kotla)	0.50		

#### **IX Details of Alternate Treatment Technology being adopted by the State/UT**

Septic tanks have been provided either at Community Level or by the individual households and Himachal Pradesh is one of the states in the country which has achieved ODF status. In Rural Areas FSSM is being introduced under SBM(G).

#### **Point XIV Groundwater Regulation**

The State of Himachal Pradesh has put in place a comprehensive statutory framework under the Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Act, 2005 amended on 2022, and Guidelines to control and regulate groundwater extraction in Himachal Pradesh 2021. The entire geographical area of the State stands notified under the Act and, therefore, its provisions are uniformly applicable throughout Himachal Pradesh without any exception. A designated Ground Water Authority has been constituted with statutory powers to regulate and control groundwater development and management across the State. The Authority is empowered to grant or refuse permits for groundwater extraction, register existing and new users and drilling agencies, and impose conditions on abstraction based on aquifer status, recharge potential and sustainability criteria. Groundwater extraction for commercial, industrial, infrastructure and other large-scale purposes is allowed only after detailed scrutiny of hydrogeological data, scientific assessment of availability and compliance with prescribed technical norms. Installation of water meters, submission of periodic extraction data, maintenance of

records and payment of applicable charges are mandatory. The Act further provides for inspection, sealing of illegal bore wells, levy of penalties and other enforcement actions in cases of non-compliance. Through State-wide notification, scientific monitoring, regulatory scrutiny and enforcement mechanisms, the State has ensured that groundwater abstraction remains within sustainable limits and is subject to continuous oversight.

**Point XV Good Irrigation Practices being adopted by the state**

The State is implementing integrated water management practices covering both surface water and groundwater sources to enhance water use efficiency and reduce stress on natural resources. Promotion of micro-irrigation systems such as drip and sprinkler irrigation, scientific irrigation scheduling, crop diversification towards less water-intensive crops and improved on-farm water management practices are being actively pursued.

The State is adopting and implementing guidelines under the Pradhan Mantri Krishi Sinchayee Yojana and undertaking modernization of Command Area Development under centrally sponsored programmes with the objective of "more crop per drop." These initiatives include canal and field channel lining, strengthening of distribution networks, reduction of conveyance losses and improvement of on-farm infrastructure. Such measures contribute to optimal utilization of both surface and groundwater resources and support long-term sustainability.

**Point No. XVI Rainwater Harvesting and Recharge Measures**

Rainwater harvesting in the State is being implemented in alignment with the Government of India's "Jal Shakti Abhiyan: Catch the Rain Campaign," with the theme "Catch the Rain where it falls, when it falls." State and district-level committees have been constituted for coordinated implementation. At the State level, the Chief Secretary chairs the Committee. As per notification dated 07.04.2022, the Secretary, Jal Shakti Abhiyan has been designated as the State Nodal Officer and the Engineer-in-Chief as Member Secretary. At the district level, the Deputy Commissioner functions as Chairperson and the ADM/ADC as Member Secretary.

District-wise progress is available on the MIS portal (<https://jsactr.mowr.gov.in/Website/index.aspx>), ensuring transparency and monitoring.

Under the Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Act, 2005 as amended in 2022, statutory provisions mandate installation of rainwater harvesting and artificial recharge structures for specified categories of buildings, industries and large water users. Grant of groundwater extraction permits is linked with creation of recharge structures proportionate to the volume of abstraction.

In addition, conservation of surface runoff through construction of check dams, percolation tanks, contour trenches and other watershed structures is being undertaken to augment.

**XVII Demarcation of Floodplain and removal of illegal encroachments:**

## 3300

In this context it is submitted that Flood Plain Zoning (FPZ), as recommended by the Central Water Commission, is proposed to be implemented as a key non-structural flood mitigation measure in the State of Himachal Pradesh. Accordingly, Flood Plain Zoning studies have been proposed for five major river basins, namely:

1. Satluj River
2. Beas River
3. Ravi River
4. Chenab River
5. Yamuna River

A total of eleven (11) Flood Plain Zoning study schemes amounting to Rs. 31.17 crore have been proposed and submitted to SDMA for further funding. Further, one Flood Plain Zoning scheme amounting to Rs. 6.61 crore in the Beas Basin covering Kullu and Mandi districts has already been sanctioned. The work has been awarded and the survey work is presently in progress. Implementation of Flood Plain Zoning will facilitate scientific identification of flood risk areas, minimize flood-related losses, prevent further encroachments, and strengthen long-term disaster preparedness and sustainable river corridor management in the State.

**XVIII Maintaining minimum e-flow of river:** Not under the purview of JSV.

**XIX Plantation activities along the Rivers:** Not under the purview of JSV.

**XXI Reuse of Treated Water:** JSV is providing facility for bulk water user at all the STPs to enable drawing the effluent for reuse. Tertiary treatment shall also be provided as per requirement of the Bulk Users.